13.06½ hrs.

STATEMENT RE. METAL CORPORATION OF INDIA (ACQUISITION OF UNDERTAKING) ORDINANCE, 1966

The Minister of Mines and Metals (Shri S. K. Dey): Sir, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Metal Corporation of India (Acquisition of Undertaking) Ordinance, 1966, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library. See* No. LT-7229/66].

13.07 hrs.

COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) AMENDMENT BILL*

The Minister of Mines and Metals (Shri S. K. Dey): Sir, I beg to move for leave to introduce a Bill further to amend the Coal Bearing Areas (Acquisition and Development) Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Coal Bearing Areas (Acquisition and Development) Act, 1957."

The motion was adopted.

Shri S. K. Dey: Sir, I introduce the Bill.

13.07½ hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—*Contd.*

Mr. Speaker: The House will take up further consideration of the following motion moved by Shri U. M. Trivedi on the 2nd November, 1966, namely:—

"That this House expresses its want of confidence in the Council of Ministers."

11 hours and 25 minutes have been taken up and 1 hour and 35 minutes remain. I shall call the Prime Minister at 2 o'clock. Shri Swell may continue his speech.

Shri Swell (Assam—Autonomous Districts): Mr. Speaker, Sir, last Friday when I started my speech I said that in the present state of affairs of the country it would not do just to ask this Government to get out. Despite the braggadocio in which the Minister of Railways, Shri S. K. Patil, indulged and the dark hints at some mastermind behind the travails of the country. I would yet subscribe to one central truth that he said that he found nobody on this side of the House to which he would hand over power and that, therefore, he would not advise his party, the Congress Party, to abdicate, for the alternative to abdication in the present state of affairs would be an invitation to chaos.

13.09 hrs.

[MR. SPEAKER *in the Chair*]

I would rather take the line of Acharya Kripalani and indict this Government before the bar of history and say: you inherited a glorious legacy; history had placed in your hands an opportunity, such as it has placed in the hands of a very few groups of people, of welding one-sixth of the World's population into a great nation. You have had 19 years of an uninterrupted sway and in these years all that you succeeded in doing was to mess up matters outrageously. 15 years of your planning and investment have landed the country today on the brink of a disastrous famine. You devalued the rupee and, along with it, you devalued the country. And yet your exports have not gone up and today you come before the House and the country and

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 7-11-1966.

[Shri Swell]

say that the financial resources are so bad that you are having a second look at the Fourth Five Year Pan. You could have done without much of that aid if you knew how to husband your resources and if you knew how to tap the energy, the enthusiasm of your people. But instead of doing that, you created confusion in the country so that the country today presents the picture of frustration. Your young people have gone to the streets and have taken to senseless rampage. Even your policemen on whom you depend for the maintenance of law and order have now gone to the streets indulging in slogan-slinging against you.

In the international sphere, you had a good opportunity. In many ways, you had better advantages than your great neighobour who has now turned to be your enemy, that is, China. The whole of Asia and Africa looked up to you for friendship, for guidance and for inspiration. But today you have sunk to a pigmy-size in the international world. You present a pathetic figure with your devalued currency and you have become a laughing-stock in the world and it has made your friends and creditors outside to be chary of rendering you aid and thereby compelling you to have a second look at the Fourth Five Year Plan. With the nuclear missiles of China turned at the hearts of your cities and industrial installations your voice, whether it is on Viet Nam or on Rhodesia or on South-West Africa or about non-proliferation of nuclear weapons, does not travel very far anywhere. You have brought this country to this pass. You cannot now lift your finger and point at the Opposition that they are responsible for all the troubles in the country today. By sticking on to power, even when the majority of your people no longer repose confidence in you, you have created confusion and frustration so that today those who oppose you are more divided against themselves than against you. This is what you have done to this country. If you can wake up even now, there might be a chance for you. It is now for you to reverse this trend. If you succeed, there may be still hope for this country. If you fail and this country goes to pieces, it is you who will be accountable to the generations to come.

Sir, I am aware of the very limited time at my disposal. I wish I had more time to give vent to my feelings. Therefore, in the little time that I have, I shall be done with just briefly referring to the part of the country from where I come, that is, north-eastern India which constitutes 1|12th of the land mass of the country....

An hon. Member: Nobody is hearing you. There is not even one Cabinet Minister here.

Shri Swell: Nobody is listening to me. I feel I am speaking just for the record. I feel I am listening to my own voice only. But I am helpless.

Shri Sezhiyan (Perambalur): There is no Cabinet Minister present here.

Shri Maurya (Aligarh): When the No-Confidence motion is being discussed, at least one Cabinet Minister must be present. I had observed several times on the floor of the House that at the time when important discussion is going on, at least one Cabinet Minister must be present in the House.

श्री राम सेवक यादव (बारबंकी) : छोटे मिनिस्टर अगर चार भी हों तो एक बड़ा मिनिस्टर नहीं बनायेंगे ।

Shri Hari Vishu Kamath (Hoshangabad): On a point of clarification. May I know whether two Ministers of State and one Deputy Minister make one Cabinet Minister like two or three lame men make one whole man?

Shri Swell: I can understand the difficulties with which this Government is faced; I can even sympathise with them, but I cannot understand this callousness, this sort of unresponsiveness, this lack of respect for those who might hold a different opinion. This is evident from the fact that when I started speaking there were many Cabinet Ministers, but immediately, one after the other, each one of them got up and went away. That is the kind of respect given to the Opposition, to the voice of this country. There can be a fall in the standard of administration but I think the downfall of any country is when there is a sort of moral degeneration and I think this Government today is suffering from that sort of moral degeneration; they have no respect for their own responsibilities and they do not have respect for the other people of this country unless they sit on that side of the House.

Within the limited time, as I say, I shall confine myself to that part of the country from where I come, namely, to the north-eastern part of India. This constitutes one-twelfth of the entire land mass of this country and as I have been saying in this House and outside, this also constitutes the Achilles' heel of this country.

You have the Naga problem before you; it has been there for many years. There have been talks after talks but we are not reaching anywhere; if at all, we are reaching a deadlock. This morning, when I elicited information on that point, the Minister of State for External Affairs tried to evade it by saying that he would lay a statement on the Table of the House on that matter.

Next, you have the Mizo uprising which is nowhere near settlement and, if anything, has gone worse than what it was, about which I warned this Government and this House as early as the early part of 1963 and which, as I have often said, flowed from certain policies which the State Government of Assam pursued with the connivence of the Government of India. Then, these days the papers are full of reports of Pakistani infiltration into that part of the country for purpose of sabotage and subversion.

But these are not the points on which I would like to dwell. What I want to draw your pointed attention to another aspect of the turmoil that is going on in that part of our country, namely, the political upsurge in the other hill areas today. Here, in my hand, is a photograph of the mass rally of the hill people that took place in Shillong on the 24th October of this year. I shall pass on this photograph both to the Prime Minister and to the Home Minister. Shillong has a population of 100,000, but 150,000 people turned up at Shillong on that day to demonstrate before the Government of India and to tell them that the patience of the hill people has run out and that, if the Government of India still sleeps over the matter, the hill people with all their art and genius will explode in the face of this Government. For many years and for many good reasons which the late Prime Minister, Jawaharlal Nehru, had accepted as legitimate, the hill people had been petitioning, submitting, begging of this Government to give them political recognition, to give them an equal place in the Indian community, by giving them a State of their own. Characteristically this Government dilly-dallied over the matter and had only made many professions which it did not mean to honour, so that today we have a situation in which the people were compelled to demonstrate and give, without any shadow of doubt, the warning to the Government that if the Government does not take timely action they will launch a non-violent direct action. I ask if that is what this Government wants. Everywhere they complain of law and order going out of their control. We sympathise with them. We have no less respect for law and

[Shri Swell]

order. We would like this country to be united and strong, but if certain policies pursued by this Government lead the people to a state of desperation, then it is not the opposition parties who have taken on themselves the task of giving voice to the aspirations of the people, but it is this Government that is responsible for it. I say here today that unless and until this Government acts in a very short time, the hill people are going to explode and then the entire responsibility must be borne by this Government.

उपाध्यक्ष महोदय : श्री रघुनाथ सिंह :

श्री राम सेवक यादव : उपाध्यक्ष महोदय, रूल 376 के अन्तर्गत मेरा व्यवस्था का प्रश्न है ।

उपाध्यक्ष महोदय : किस बारे में ?

श्री राम सेवक यादव : अविश्वास प्रस्ताव पर जो बहस हो रही है, उस के बारे में ।

श्री रघुनाथ सिंह (वाराणसी) : उपाध्यक्ष महोदय, व्यवस्था का प्रश्न तो यह है कि आप ने मुझे काल किया है, इसलिये मुझे बोलने दिया जाये ।

श्री राम सेवक यादव : उपाध्यक्ष महोदय, आप पहले मेरा व्यवस्था का प्रश्न सुन लीजिये । आप श्री रघुनाथ सिंह को बिठाइये ।

श्री रघुनाथ सिंह : चूंकि मुझे काल किया गया है, इसलिये मैं खड़ा हूं ।

श्री मधु लिमये (मुंगेर) : बनारस के हमारे मित्र को बड़ा कष्ट हो रहा है ।

श्री रघुनाथ सिंह : मुझे कोई कष्ट नहीं है । चूंकि मुझे बुलाया गया है । इसलिये मैं खड़ा हूं ।

श्री राम सेवक यादव : उपाध्यक्ष महोदय, नियम 376 के अन्तर्गत मेरा व्यवस्था का प्रश्न है ।

Mr. Deputy-Speaker: There is no point of order. That rule does not apply.

श्री राम सेवक यादव: आप मेरा निवेदन तो सुन लें कि मैं क्या कहना चाहता हूं ।

Mr. Deputy-Speaker: I do not allow it. The hon. Member may please sit down.

श्री मधु लिमये यहां पर कानून की हत्या हो रही है और सदन-नेता चुप चाप बैठे हुए हैं ।

श्री राम सेवक यादव : उपाध्यक्ष महोदय, इस सदन में यह व्यवस्था और यह परम्परा रही है कि यहां पर चाहे सरकारी विधेयक पर बहस हो और चाहे गैर-सरकारी प्रस्ताव, बजट या अविश्वास प्रस्ताव पर बहस हो, सत्तारूढ़ दल के सचेतक और विरोधी दलों के नेता अपने अपने दलों के मुख्य वक्ताओं के नाम लिख कर चेयरमैन के पास भेज देते हैं और यद्यपि अध्यक्ष को सदस्यों को आइडेंटीफाई करने का अधिकार है, लेकिन जब उस के पास लिस्ट पहुंच जाती है, तो वह उस सदस्य को आईडेंटिफाई करता है, जिस का नाम उस लिस्ट में होता है ।

जहां तक इस अविश्वास प्रस्ताव का सम्बन्ध है, हमारे दल के नेता श्री बागड़ी, ने 3 तारीख को 12 बजे से पहले चेयर को लिख कर दिया था कि हमारे ग्रुप की ओर से श्री मधु लिमये 4 तारीख को बोलेंगे । लेकिन श्री यशपाल सिंह को बुलाया गया और यह कहा गया कि माननीय सदस्य, श्री मधु लिमये को इस लिये समय नहीं मिलेगा कि उन के ग्रुप का एक सदस्य बोल चुका है । मैं यह भी निवेदन करना चाहता हूं कि माननीय सदस्य, श्री काशीराम गुप्त ने, अपने दल की ओर से अपने प्रवक्ता का नाम लिख कर दिया था और कहा था कि डा० स्वैल (जो कि अभी बोल चुके हैं) की हमारे दल की तरफ से मौका दिया जाये । इस बीच में उसी दल के

सदस्य, श्री शिकरे, को बोलने का मौका दिया गया। उस दल की ओर से यह आग्रह किया गया कि उन्हों ने जिस प्रवक्ता को निर्धारित किया था उस को बोलने का मौका दिया जाये। बहस के बाद डा० स्वैल को मौका दे दिया गया। मैं यह जानना चाहता हूं कि इस अवस्था में हमारे दल के साथ ही यह भेद-भाव क्यों किया जा रहा है। अगर हमारे दल का नुक्ता-ए-नजर सदन के सामने नहीं आता है, तो प्रधान मंत्री बहस का उत्तर क्यों देंगी ?

श्री मधु लिमये : ये मेरे भाषण से इतना डरते क्यों हैं ? क्यों घबराते हैं ?

एक माननीय सदस्य : कौई डरता है ?

श्री मधु लिमये : अगर नहीं डरे हैं तो मुझे बीस मिनट दिये जायें । मैं पोल खोल दूंगा ।

Mr. Deputy-Speaker: This point of order was raised the other day by Shri Madhu Limaye, and I had ruled it out of order. There is no point of order.

श्री मधु लिमये : लेकिन वह रूलिंग गलत है। उस पर पुनर्विचार करना चाहिए।

Shri Vasudevan Nair (Ambalapuzha): It is a question of the convention in this House.

Mr. Deputy-Speaker: I do not recognise any lists. Shri Yashpal Singh, a Member of his party has taken the full time. So, I cannot give any further time. It is only for convenience that the lists are sent.

श्री मधु लिमये : आप गलत बोल रहे हैं। यह सदन-नेता हैं या कांग्रेस के नेता हैं। वह क्यों चुप बैठे हैं ? यह क्या मजाक चल रहा है।

श्री राम सेवक यादव : मैं सदन-नेता से यह अपील करूंगा कि वह इस सदन में प्रजातन्त्र का हनन न करें।

श्री मधु लिमये: बिल्कुल डरपोक लोग हैं। ये मेरे भाषण से क्यों डरते हैं ?

श्री रघुनाथ सिंह : हम इन के चिल्लाने से डरने वाले नहीं हैं।

Shri Sham Lal Saraf (Jammu and Kashmir): May I make one clarification? If you would permit me to make the clarification, it will help you. I happened to be in the Chair at that time, and there was nobody from the Opposition present here, and only Shri Yashpal Singh was there, and he wrote a note to the Chair and said that he would like to speak on behalf of his party, and, therefore, he was called upon to speak.

श्री मधु लिमये: माननीय सदस्य ने अच्छा खुलासा कर दिया कि चूंकि सदन में कोई विरोधी दल का सदस्य नहीं था, इस लिए श्री यशपाल सिंह को बुलाया गया।

Mr. Deputy-Speaker: There is no denial of the fact that Shri Yashpal Singh is a Member of that party; they do not disown that he is a Member of their party.

श्री मधु लिमये : लेकिन श्री सर्राफ ने कारण बताया है कि उनको क्यों बुलाया गया।

Shri Vasudevan Nair: The convention followed here has always been that the name of the spokesman from a party is suggested by the leader of that party and then it is sent to the Chair.

Mr. Deputy-Speaker: If the hon. Member concerned is not here then what is to be done? If another Member from the same party stands up, should I not give him time?

Shri Ram Sewak Yadav: Did you call him?

Shri Hari Vishnu Kamath: The point is this. Was his name called? Was Shri Madhu Limaye's name called?

Mr. Deupty-Speaker: If the hon. Member is not there, I cannot call him. It is not my mistake. Is it my mistake if he is not here?

श्री काशी राम गुप्त (अलवर) : लेकिन माननीय सदस्य का नाम 4 तारीख के लिए दिया गया था, उस दिन के लिए नहीं ।

श्री रामसेवक यादव : जब श्री शिकरे और डा० स्वैल दोनों को बोलने का मोका दिया गया है, फिर हमारे साथ यह भेद-भाव क्यों किया जा रहा है ?

Shri Hari Vishnu Kamath: In future, you should not go by lists. Only those Members who are present may be called, whether from this side of the House or from the Congress Party.

Mr. Deputy-Speaker: Only Members present will be called. I do not follow the lists.

श्री मधु लिमये : नाम 4 तारीख के लिए दिया गया था ।

श्री रामसेवक यादव : उपाध्यक्ष महोदय, मैं ने जो व्यव्स्था का प्रश्न उठाया है...

Mr. Deputy-Speaker: I rule it out of order. The hon. Member may please sit down.

श्री मधु लिमये : क्या आप के निर्णय से हम इस परम्परा को खत्म कर देंगे ? इस बारे में व्यवस्था दी जा चुकी है, निर्णय है परम्परा है ।माननीय सदस्य क्यों इतना घबरा रहे हैं ? इस वक्त सदन नेता को बोलना चाहिये ।

Shri Swell: Since my name has been mentioned, I would like to make one clarification. My name was sent up by my group on the first day with a clear statement that I would not be free to speak on the first day because I had an appointment with the Home Minister and that I would be speak in on the second day. But when I was not in the House, some other Member was called upon to speak.

Mr. Deputy-Speaker: His party had some time left and so I had given that time.

Shri Kashi Ram Gupta: The name had been given for Wednesday.

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): Have they exhausted the quota of time for their party?

Mr. Deputy-Speaker: They have exhausted their quota. 24 minutes were allotted for that party, and 23 minutes have already been taken.

श्री मधु लिमये: आप कैसे कोटा एलाट करते हैं ? यह खूब हिटलर शाही और तानाशाही चल रही है ।

Mr. Deputy-Speaker: Order, order. The hon. Member may please sit down.

श्री रामसेवक यादव : क्या इसी तरह ततरह से यहां पर जनतंत्र को खत्म किया किया जायेगा ?

श्री मधु लिमह्: अगर यही स्थिति है, तो हम प्रधान मंत्री का भाषण भी नहीं सुनेंगें (*Interruptions*).

Mr. Deputy-Speaker: If the hon. Member continues in this manner I shall have to ask him to go out.

श्री रामसेवक यादव : आप कानून को तोड़ रहे है ।

श्री मधु लिमये : अगर आप संसदीय लोकतंत्र को खत्म करेंगे , तो फिर खुल्लम-खुल्ला गोली चलेगी ।

Shri Vasudevan Nair: The Chair would also appreciate the list given by each party. That was what you used to do.

Mr. Deputy-Speaker: I am doing it even now.

Shri Vasudevan Nair: On that day you knew that the Opposition Members were not present in the House. Then, you were good enough to give chances to two Members of the Independent Group. What stands in the way of giving a chance to Shri Madhu Limaye today? That is what I would like to know.

Mr. Deputy-Speaker: All that time has been consumed by their party.

Shri Vasudevan Nair: I have my doubts. 40 per cent of the time is given to the Opposition.

Mr. Deputy-Speaker: The time allotted to them has been consumed.

Shri Vasudevan Nair: I have my doubts. I think the Congress Party has got much more than its share. So, could not these Members be given their time?

Mr. Deputy-Speaker: There are other parties also which have not participated in the debate. Should they also not be given some time?

श्री मधु लिमये : आप उन को भी समय दे दें। उन को भी वक्त देना चाहिये। कौन मना कर रहा है? मैं केवल अपने दल के लिए नहीं कह रहा हूं।

Shri Vasudevan Nair: Are you sure that the Opposition has been given 40 per cent of the time in this particular debate?

Mr. Deputy-Speaker: Yes.

Shri Vasudevan Nair: I have my doubts. So, I think, it is better to verify it.

Mr. Deputy-Speaker: The full time allotted to them has been exhausted.

श्री मौर्य : उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

Shri Satya Narayan Sinha: 10 minutes may be given to them from the time allotted to our party.

श्री रघुनाथ सिंह : उपाध्यक्ष महोदय विरोधी पक्ष ने शायद इस बात को नहीं सोचा कि श्रीमती इन्दिरा गांधी का प्रधान मंत्रित्व जो है वह केवल 292 दिन का रहा है। इस 292 दिन के अन्दर हमारे विरोधी पक्ष ने तीन बार अविश्वास का प्रस्ताव इस सदन में उपस्थित किया। कोई विवेक नहीं, कोई तर्क नहीं। एक ही तर्क, एक ही बात, बार बार दोहराई जाती है।

श्री त्यागी (देहरादून) : शर्म नहीं नहीं आती।

श्री रघुनाथ सिंह : मुझे इस बात का बड़ा अफसोस है। इस सदन के विरोधी दल ने जो विरोधी दल का कर्त्तव्य है उस का पालन नहीं किया। उस में यह लोग असफल रहे क्योंकि इस बात को जानते हुए कि अभी श्रीमती इन्दिरा गांधी को अपने विभाग का भार लिए एक वर्ष भी नहीं हुआ, कोई काम करने का मौका नहीं दिया। सारा समय, सार वर्ष केवल नो कांफिडेंस में समाप्त कर दिया गया। देश का यह जो बहुमूल्य समय है इस को जिस प्रकार से विरोधी दल ने नष्ट किया है, उस से उन्होंने इस बात को साबित किया है कि भारतवर्ष का विरोधी दल अपने उस कर्त्तव्य का पालन नहीं कर कर सका जिस कर्त्तव्य की लोकतंत्रीय शासन में उनसे अपेक्षा की जाती है।

हमारे विवेदी जी ने जो तीन वेदो में पारंगत हैं उन्होने शायद यह नहीं देखा होगा कि वेद में इन्द्र की बड़ी उपासना की जाती है इसलिए कि इन्द्र पानी बरसाये। मुझे बड़े दुख के साथ कहना पड़ता है कि विरोधी दल के किसी वक्ता ने यह नहीं कहा कि इन्द्र ने पानी नहीं बरसाया। उन्होंने दोष दिया इन्दिरा को। उन्होंने एक शब्द नहीं कहा कि आखिरकार यह कैलेमिटी है, भारतवर्ष की करोड़ो जनता के सामने भयंकर स्थिति उत्पन्न हो गई है, इस स्थिति का सामना कैसे किया जाय, कोई प्रोपोजल आपने नहीं नहीं रखा, कोई सुझाव आज आप ने नही दिया। आपने अड़ंगेबाजी की नीति अख्तियार की और यही कोशिश की कि दुनिया के सामने

[श्री रघुनाथ सिंह]

कांग्रेस पार्टी का इमेज बिगाड़ा जाया और और दुनिया के सामने इस सदन का इमेज बिगाड़ा जाय, हिन्दुस्तान में जो डेमोक्रेसी चल रही है उस का इमेज बिगाड़ा जाय। इस के अलावा शायद हमारी विरोधी पार्टियों ने और कोई काम नहीं किया।

दूसरी बात मैं आप को याद दिलाना चाहता हूं कि जिस प्रकार से यहां पर विवाद किया जाता है जैसे कि स्टूडेंट्स का एजीटेशन है, टीचर्स का एजीटेशन या और भी जो एजीटेशन शुरू हो रहे हैं, यह क्या इंगित करते हैं? यह इंगित करते हैं कि देश में अराजकता फैलाने की कोशिश की जा रही है। अगर देश में अराजकता फैल गई, अगर देश में डेमोक्रेसी समाप्त हो हो गई तो यह जो कि अपोजिशन ग्रुप आज चिल्ला रहा है इनको चिल्लाने का यह मौका कहां मिलेगा? अगर देश में अराजकता फैल गई, लोकतंत्रीय शासन समाप्त हो गया तो यह सदन कहां रहेगा, हम कहां रहेंगे, आप कहां रहेंगे? आज देश के सामने यही सब से बड़ी समस्या उपस्थित हो गई है।

मैं आप को एक उदाहरण देना चाहता हूं। इटली में सदन के मेम्बरों की संख्या 535 थी। फासिस्ट लोग पावर में आये, वह किस प्रकार आये, क्या हुआ? जिस प्रकार से आज विरोधी दल अडंगे लगा रहा है, ऐसी नीति अपना रहा है कि देश में अराजकता फैले, वैसे ही 535 मैम्बरों में फासिस्ट केवल 35 आदमी थे। उन्होंने ऐसी स्थिति उत्पन्न कर दी कि उन 35 आदमियों के कारण 535 आदमी बैठे रह गए और वहां पर फासिस्ट दल कायम हुआ। डेमोक्रेसी खत्म हुई और डेमोक्रेसी खत्म होने के साथ साथ सब पार्टियां भी समाप्त हो गईं क्योंकि फासिस्ट पार्टी या नाजी पार्टी या तानाशाही पार्टी कभी डैमोक्रेसी में विश्वास नहीं करती है। वह विश्वास करती है, एक पार्टी में, एक नेशन में, एक नेता में।

श्री रंगा (चित्तूर) : क्वेश्चयन।

श्री रघुनाथ सिंह : विरोधी पार्टियों ने कहा कि हम लोग एक नेशन की बात करते हैं, हम लोग एक नेता की बात करते हैं, हम लोग एक पार्टी की बात करते हैं। हां, कांग्रेस पार्टी एक नेता की बात करती है, कांग्रेस पार्टी एक नेशन में विश्वास करती है और कांग्रेस पार्टी एक ऐसी पार्टी में विश्वास करती है जो पार्टी देश के लिए उत्सर्ग करने के लिये तैयार हो, जो देश के प्रोग्रेस में, उस की उन्नति में अड़ंगे लगाने के वास्ते तैयार न हो। वह ऐसी पार्टी में विश्वास नहीं करती है जो पार्टी आज एक साल में तीन तीन बार ऐसा प्रस्ताव लाकर अड़ंगे उत्पन्न कर रही है, ऐसा वातावरण उत्पन्न कर रही है कि काम करना यहां पर असम्भव हो गया है। मैं आप को उदाहरण दे रहा था इटली का। 1919 में जब वहां के सदन का चुनाव हुआ तो तीन पार्टियां आयीं। एक पापुलर पार्टी थी, जनसंघ से जिस की समानता की जा सकती है, दूसरी पार्टी सोशलिस्ट पार्टी थी जिस की लिमये जी की पार्टी से समानता की जा सकती है। तीसरी फासिस्ट पार्टी थी। उस ने क्या किया कि जैसे आज आप कर रहे हैं, घेरा डालो, आन्दोलन करो, ऐसा ही उन्होंने भी किया। घेरा डालो आन्दोलन चलाया जैसे आप चलाते हैं, कोई भी सरकार का शासन हो, उस को तोड़ा जाय। फासिस्टों ने भी इसी प्रकार से घेरा डाला। नतीजा क्या हुआ? रोम पर मार्च हुआ। काले कुर्त्ते पहनकर के उन्होंने मार्च किया जैसे कि आज जनसंघ के लोग काली टोपियां लगाते हैं। तो डेमोक्रेसी को नष्ट करने के लिए थोड़े से लोगों ने रोम पर घेरा डाला। रोम के घेरे के कारण 35 आदमियों के हाथ में इटली का शासन आया। फासिस्ट पार्टी की सरकार बनी। लोकतन्त्र समाप्त हो गया। ऐसा ही समय आज हिन्दुस्तान के सामने उपस्थित हो गया है। जब कोई बात हो, घेरा डालो

कोई बात हो बन्द करो । आज मैं पूछना चाहता हूं कि पचास लाख की रेलवे की प्रापर्टी जो करीब एक महीने के अन्दर उखाड़कर फेंक दी गई, यह किस की सम्पत्ति थी ? यह कांग्रेस की सम्पत्ति थी । आप को इस में डिस्टिंक्शन करना पड़ेगा कि राष्ट्र की सम्पत्ति क्या है और गवर्नमेंट की सम्पत्ति क्या है ? राष्ट्र का अर्थ गवर्नमेंट नहीं । गवर्नमेंट शासन चलाती है, आती जाती है । राष्ट्र शाश्वत है और गवर्नमेंट का परिवर्तन हो सकता है । इस बात को आज समझना चाहिए । आज 50 लाख की रेलवे की सम्पत्ति उखाड़ कर फेंक दी गई । यह जनता का रुपया था । यह हमारा आप का रुपया था । राष्ट्र की सम्पत्ति को नष्ट किया है । जहां भी कोई आन्दोलन होता है, टेलीफोन काट दिये जाते हैं, ऐलेक्ट्रिक काट दी जाती है । यह किस के खिलाफ आन्दोलन है ? यह जनता के खिलाफ आपका आन्दोलन है । आप हिन्दुस्तान में अराजकता कायम करना चाहते हैं, कैयास कायम करना चाहते हैं । तो अगर आप जनता में अराजकता कायम करना चाहते हैं तो आप को यह भी मालूम होना चाहिए कि अराजक राज्य के बाद अरिस्टाटिल की थ्योरी के अनुसार कौन सा राज्य आता है ? अरिस्टाक्रेसी के बाद डेमोक्रेसी आती है, डेमोक्रेसी के बाद मोबोक्रेसी आती है और मोबोक्रेसी के बाद डिक्टेटरशिप आती है । आज हिन्दुस्तान में आप डेमोक्रेसी को मोबोक्रेसी में परिणत करने जा रहे हैं । अगर यह चीज चलती रही तो दूसरे दिन फिर डिक्टेटरशिप आ कर रहेगी । फिर यह पार्लियामेंट नहीं रहेगी, आप नहीं रहेंगे, हम नहीं रहेंगे और हिन्दुस्तान में लोकतन्त्र नहीं रहेगा ।

दूसरा एग्जाम्पल में फ्रांस का देता हूं फ्रांस की आरमी बड़ी शक्तिशाली आरमी थी . . . . .

एक माननीय सदस्य : जर्मनी का भी उदाहरण देंगे . . . . . .

श्री रघुनाथ सिंह : मैं जर्मनी का भी उदारहरण दूंगा । आप परेशान न हों । मैं फ्रास का भी उदाहरण दे रहा था । फर्स्ट वर्ल्ड वार में फ्रांस ने युद्ध जीता और बड़ी वीरता के साथ फ्रेंच पीपुल ने युद्ध जीता । फर्स्ट वर्ल्ड वार के बाद फ्रांस में क्या हुआ? फ्रासं के पार्लियामेंट में नौ पार्टियां आई । एक दो नहीं नौ-नौ पार्टीज हुई जैसे हमारे यहां भी बहुत सी पार्टीज हैं । फिर कोई गवर्नमेंट फ्रासं में 6 महीने से ज्यादा फ्रांस की पार्लियामेंट ने चलने नहीं दिया । वहां पर भी यहीं अपने यहां जैसे नारे, और प्रदर्शन गवर्नमेंट के खिलाफ होते रहे । परिणाम क्या हुआ कि जब फ्रांस पर हिटलर ने आक्रमण किया तो जिस फ्रांस ने 1914 की लड़ाई में चार वर्ष तक जर्मनी का मुकाबला किया वह फ्रांस दूसरी लड़ाई में दो हफ्ते तक भी जर्मनी के खिलाफ न ठहर सका । हिटलर ने सारे फ्रांस पर अधिकार कर लिया । पार्लियामेंट की नौ नौ पार्टियों ने जैसे आज हम और आप मारल डाउन करते हैं, डिमारलाइज करते हैं, जनता को वहां डिमारेलाइज कर दिया, राजनीतिज्ञों को डिमारेलाइज कर दिया और जब मारेलिटी की जरूरत आयी, तो मारेलिटी गायब, और मारेलिटी गायब तो देश गायब ।

अब मैं तीसरा उदाहरण जर्मनी का देता हूं यद्यपि मैं वह देना नहीं चाहता था । जर्मनी में केवल 6 आदमी थे, हिटलर गोरिंग, रिवनट्राप, हैस आदि, जिन्होने मिलकर मृयनिच में तय किया कि हम को जर्मनी पर शासन करना चाहिये . . .

श्री हरि विष्णु कामत : रिवेनट्राप बाद में आये ।

श्री रघुनाथ सिंह: जी हां, वे बाद में आये ।

श्री काशीराम गुप्त : उपाध्यक्ष, महोदय, ये डिक्टेटरशिप पर बोल रहे हैं या अविश्वास प्रस्ताव पर बोल रहे हैं ।

श्री रघुनाथ सिंह: आपके ऊपर बोल रहे हैं । अगर आप हमारे आर्ग्यूमेंन्टस समझ नहीं सकते, तो इस में हमारा दोष है, आपका दोष नहीं है ।

श्री राम सेवक यादव : जर्मनी की डिक्टेटरशिप पर बोल रहे हैं ।

श्री रघुनाथ सिंह : जो आप करना चाहते हैं, उसी पर बोल रहा हूं । जो दूसरे देशों में हुआ है , वही यहां कायम कर के हिन्दुस्तान की डेमोक्रेसी को आप नष्ट करना चाहते हैं उसी की एक्जाम्पल्ज देना चाहता हूं ।

जब जर्मनी के 6 आदमियों ने तय किया कि हमें जर्मनी पर शासन करना है, शासन की व्यवस्था पर गोरिंग की जो स्पीच हुई उसमें उस ने कहा कि जर्मनी में पहले कन्फ्यूजन पैदा किया जाय, पहले जर्मनी में कैओस पैदा किया जाय, उस के बाद डेमोक्रेसी के प्रति लोगों में अनास्था पैदा की जाय । वही बात हुई, जहां, हिटलर चुनाव में हिण्डनबर्ग से हारा था, जनता ने उसको वोट नहीं दिया, लेकिन वही हिटलर, पार्टी के कारण, देश में केओस पैदा करने के कारण वह हारा हुआ हिटलर वहां का राष्ट्रपति बना, जनता ने उसको राष्ट्रपति बनाया और राष्ट्रपति बनने के पश्चात नाजी पार्टी आई और डेमोक्रेसी उस देश में खत्म हो गई । इस डेमोक्रेसी के खत्म होने के बाद संसार ने देखा द्वितीय महाभयंकर युद्ध हुआ । मैं आपसे कहना चाहता हूं कि जो दुनिया के दूसरे देशों में हुआ है, जो विरोधी पार्टियां अराजकता पैदा करती हैं, उस देश की मोक्रेसी को नष्ट करना चाहती हैं उस तूफान में उस महासमुद्र की लहर में वे अपोजिट जौर्टियां भी उसी तरह से नष्ट होती हैं, पसे रूलिंग पार्टी नष्ट होती है ।

श्री राम सेवक यादव: हम डेमोक्रेसी को रखना चाहते हैं ।

श्री रघुनाथ सिंह: मैं अब दूसरी बात कहना चाहता हूं । मैं हिन्दुस्तान के ग्रामवासियों को धन्यवाद देना चाहता हूं । हमारी ग्रामीण जनता जो त्रिवेदी जी के इन्द्र के कारण आज त्रस्त हैं . . . (व्यवधान) इन्द्र से त्रस्त है, लेकिन इन्द्राजी के साथ है । आज कहीं भी ग्रामीण जनता आपके आन्दोलन के साथ नहीं है, क्यों साथ नहीं ? इस वास्ते साथ नहीं है कि वह खतरे का अन्दाजा समझती है, खतरे का सामना करती है, पार्लियामेंट में बहस करने से या कांग्रेस को गालियां देने से अन्न पैदा होने वाला नहीं है । हिन्दुस्तान की भूमि में अन्न पैदा होने वाला है परिश्रम से, काम से, लगन से और जब हमारा नैतिक बल ऊंचा रहेगा । इसलिये मैं ग्रामीण हिन्दुस्तान की जनता को धन्यवाद देता हूं कि आज वह हिस्दुस्तान के इस खतरे को समझती है और खतरे को समझ कर आपके इस थोथे नारे में नहीं आ रही है । मैं हिन्दुस्तान के स्टूडेन्ट्स से, टीचर्स से और अन्य लोगों से निवेदन करना चाहता हूं कि आप विरोधी पार्टियों के इन थोथे नारों में ना आवें । इन का काम हिन्दुस्तान में अराजकता पैदा करना है और अराजकता पैदा करने के बाद इस डेमोक्रेसी को नाश करना है, केओस के बाद क्या होगा--ईश्वर जाने ।

श्री मधु लिमये : उपाध्यक्ष महोदय, पिछले तीन आम चुनावों में कांग्रेस ने मुसलमानों से कहा . . .

श्री त्यागी : इन्हें कैसे इजाजत मिल गई ?

श्री मधु लिमये : मुसलमानों से कहा कि कांग्रेस अकेली ऐसी संस्था है, जो मुसलमानों को संरक्षण दे सकती है और इस तरह आप बराबर तीन आम चुनावों में मुसलमानों का वोट हासिल करने की कोशिश करते रहे और सत्ता में बने रहने का प्रयास करते रहे, लेकिन आज मैं यह बतलाना चाहता हूं कि कांग्रेसी राज्य में मुसलमानों की क्या दुर्गति

हुई है, मैं सिर्फ एक ही बात रखना चाहता हूं—

"Between 23rd and 24th September, 1965, the I|C, R.A.C., O.P. Bakhasar L.C. Shri Laxman Singh and Prem Singh, Patwari, Bakhasar, Rajasthan, invaded Dhanies of Mohammadon Adda and Jhande of village Khundki, and having raped three women of their family, murdered all their 14 members including women and children and buried their corpses in the sand dunes. Apart from the other belongings, they also forcibly took away gold ornaments weighing 10 tolas and Rs. 3,350 cash belonging to their family from Hem Raj Raika of Bakhasar who kept these valuable on their behalf in his safe custody, and other valuables were taken away. Though the incident happened at a distance of hardly three miles from the police station of Bakhasar, no action was taken by the police in this regard. It is said that all the three culprits have been removed from Bakhasar for the present."

श्री सत्यनारायण सिन्हा : यह कहां से ले आये हैं।

श्री मधु लिमये : एक और बात बतलाता हूं। इनमें से—

"Evacuation by force of Muslim population from Dedusar, Rajasthan: On 17th September, 1965, during the night, the RAC, revenue staff and others used force against 300 helpless Mohammedan families of Dedusar and compelled them to evacuate to Pakistan. They were not allowed to take away property with them. Only a fraction of this property has been deposited with the Government and the rest was distributed among themselves by the RAC."

अब मैं आपकी इजाजत से . . . .

एक माननीय सदस्य : यह कौन से अखबार में से है ?

श्री मधु लिमये : उस बारमेर जिले के जिला प्रमुख हैं, उनकी यह रपट सदन की टेबल पर रखना चाहता हूं, मैं सदन का समय बरबाद नहीं करना चाहता हूं। (**व्यवधान**) मैं यह निवेदन करना चाहता हूं कि राजस्थान के एक मंत्री श्री परशराम कदेरना ने इसके सम्बन्ध में रपट पिछले साल दी थी, लेकिन राजस्थान के मुख्य मंत्री सुखाड़िया साहब ने आज तक इसके बारे में कोई कार्यवाही नहीं की है और केवल इसके कारण कि वर्तमान प्रधान मंत्री को गद्दी नशीन करने में राजस्थान के मुख्य मंत्री का भी हाथ रहा। आज मैं इस सदन से मांग करता हूं कि इस सरकार में हमारा विश्वास नहीं रहा, मोहन लाल सुखाड़िया को एकदम निकाला जाना चाहिये, क्योंकि उसके पास जो रपट आई थी, उसके बारे में उसने कोई कार्यवाही नहीं की है।

Shri Raghunath Singh: Is it a vote of no confidence here or in the State?

श्री मधु लिमये : अल्पसंख्यक लोगों की रक्षा करने का काम केन्द्र सरकार का है, मैं संविधान की धारा आपके सामने रख सकता हूं।

श्री त्यागी : आपका इरादा राजस्थान से खड़े होने का है ?

श्री मधु लिमये : अल्पसंख्यक लोगों के हितों की रक्षा करने का काम केन्द्र सरकार का है। मैं इनके साथ कोई हुज्जत नहीं करना चाहता हूं। ये लोग मेरा समय बिगाड़ रहे हैं।

Mr. Deputy-Speaker: It is a no confidence motion against the Central Government, not against the Sukhadia Government.

श्री मधु लिमये : अब एक मामला और रखना चाहता हूं । इस केन्द्रीय सरकार के व्यापार मंत्री ने एक एक्सपोट प्रमोशन स्कीम के नाम पर इस देश को इस तरह से बरबाद किया है और विदेशी मुद्रा की इतनी ज्यादा कमी देश में पैदा की है, कि उसकी वजह से सरकार को बाध्य हो कर अवमूल्यन का फैसला लेना पड़ा, अमरीका के सामने घुटने टेकने पड़े । मैं इस समय एक ही मामला छेड़ना चाहता हूं—यह निर्यात प्रोत्साहन योजना के मातहत जो सूती कपड़े की मिलें हैं, उनको रुई का आयात करने का विदेशों से परवाना मिला था, लेकिन शर्त यह थी कि वे केवल रुई आयात करें और रुई का इस्तेमाल करेने वाली जो मिलें हैं, उन्हीं को यह रुई बेचें । बाद में सरकार ने इसमें परिवर्तन किया और जो कृत्रिम फाइबर, स्टेपल फाइबर पोलिथीन फाइबर नाइलौन फाइबर है उसका समावेश इसमें किया । लेकिन यह शर्त थी कि आयात करने वाली मिलें स्वयं इस स्टेपल फाइबर कृत्रिम फाइबर को इस्तेमाल करें । बाद में तीसरा परिवर्तन किया गया और यह इजाजत दी गई कि इस आयात किये गये कृत्रिम फाइबर को इसका खुद इस्तेमाल करने वाली दूसरी मिलों को टैक्सटाइल कमिश्नर की इजाजत से यह परवाना बेचा जा सकता है । बाद में और परिवर्तन किया गया कि यह भी बेचा जा सकता है इस शर्त पर कि स्टेपल फाइबर जिस मिल को बेचा जायगा वह मिल स्वयं इस माल का इस्तेमाल करेगी ।

बम्बई में क्या हुआ ? बम्बई की 54 मिलों को इस तरह का लाइसेन्स दिया गया । इन मिलों ने अपने लाइसेन्स धनराज नाम की मिल को बेचा जिसका कि दिवाला निकल रहा था . . . .

श्री त्यागी: वह तो मिल का कसूर है ।

श्री मधु लिमये : आप चुप बैठिये मैं पूरी बात रख रहा हूं । धनराज मिल को बेचा और यह खरीदने के लिये एक कम्पनी सामने आई—मधुसूदन गोवरधन दास नाम की । जब इस कम्पनी के पास यह लाइसेन्स चला गया तो सारे कानून तोड़कर बिना मिलों को पूछे हुए मधुसूदन गोवरधन दास कम्पनी ने टैक्सटाइल कमिश्नर के दफ़तर में अर्जी दे दी और इनके लाइसेन्स में परिवर्तन किया गया लाइसेन्स जिनके नाम था . . .

श्री रघुनाथ सिंह: मैं प्वाइंट आफ़ आर्डर रेज़ करना चाहता हूं अण्डर रूल 353 ।

श्री मधु लिमये : उपाध्यक्ष महोदय आप मेरा समय बचा लीजिये ।

Shri Raghunath Singh: Sir, on a point of order, under rule 353. He cannot make an allegation against a Minister without giving him notice. The rule is like that no allegations of a defamatory or incriminatory nature shall be made by a Member against any person unless the Member has given previous intimation to the Speaker and also to the Minister concerned so that the Minister may be able to make an investigation into the matter and reply (*Interruptions.*) हमारे मित्र ने श्री सुखाड़िया के खिलाफ़ . . .

Mr. Deputy-Speaker: He has not made any allegation against any Minister.

श्री मधु लिमये: अब इसके बारे में प्रक्रिया यह है कि एक अधिकृत ढंग से लेटर आफ अथारिटी ज्वायेंट कंट्रोलर आफ इम्पोर्ट ऐंड एक्स्पोर्ट के द्वारा दी जाती है, और यह जो अथारिटी दी जाती है उसके लिये अर्जी देनी होती है जो लाइसेंस लेता है उसको । अब लाइसेंस जिनको दिये वह मिलें थीं । बेचे गये धनराज मिल को, लेकिन तब्दील करवाया, लेटर आफ अथारिटी प्राप्त किया एक ऐसी कम्पनी ने जिसको कोई अथारिटी

नहीं थी, अधिकार नहीं था। अब मैं निवेदन करना चाहता हूं कि ज्वायंट कंट्रोलर के कार्यालय में इस तरह की धांधली चल रही है कि वह आदमी सीधा वहां जाता है और रसीद दे देता है, फाइलों में नोटिंग है, और यह लाइसेंस सम्बन्धी अधिकारपत्र प्राप्त किये जाते हैं। जिन को पहले लाइसेंस दिया था उन मिलों को इसका पता तक नहीं था। मैं निवेदन करना चाहता हूं कि उन फाइलों में इस तरह की नोटिंग हैं। जब यह कानून है कि जिनके नाम से लाइसेंस है उनको डाक के द्वारा वह पहुंचाया जाता है लाइसेंस सम्बन्धी अधिकार-पत्र आदि। लेकिन मधुसूदन दास गोवरधन दास पर चूंकि व्यापार मंत्री की इनायत थी . . . .

उपाध्यक्ष महोदय : आप का समय समाप्त हो गया।

श्री मधु लिमये : अभी मैं बहुत थोड़ा बोला हूं। दस मिट तो दीजिये।

आज मैं कह रहा हूं कि व्यापार मंत्री को, व्यापार सचिव को, कंट्रोलर आफ इम्पोर्ट ऐंड एक्स्पोर्ट को और टेक्सटाइल कमिश्नर, इन चारों को तुरन्त निकाल दिया जाये। व्यापार मंत्री को जब तक धक्का मार कर प्रधान मंत्री नहीं निकालेंगी तब तक इस सरकार के ऊपर कोई विश्वास नहीं रखेगा। आज अविश्वास प्रस्ताव का मैं इसलिये समर्थन कर रहा हूं ** आज सदन में मैं आरोप करता हूं और इसको साबित करने के लिये तैयार हूं। इसलिये मेरी मांग है . . . **(व्यवधान)** मैं सारे दस्तावेजों को आप की सहमति से सदन पटल पर रखना चाहता हूं।

Mr. Deputy-Speaker: You should give notice. No notice has been given.

श्री मधु लिमये : दे दिया है नोटिस। प्रधान मंत्री के साथ मेरा लम्बा पत्र-व्यवहार चल रहा है। प्रधान मंत्री चुप्पी साधे हुए हैं। इसलिये मुझे सदन में निवेदन करना पड़ रहा है।

Shri G. N. Dixit (Etawah): He is making allegations; all these things should be expunged.

श्री बागड़ी (हिसार) : भ्रष्टाचारी मंत्रियों पर खुला आरोप है।

Mr. Deputy-Speaker: You are making allegations against the Minister, now; you should have given notice please sit down.

श्री मधु लिमये : डेढ़ महीने से पत्र-व्यवहार चल रहा है। अब नोटिस दे दिया है। . . . **(व्यवधान)** यह रिपोर्ट में है। पब्लिक अकाउंट्स कमेटी को सही करना पड़ेगा। मैं आप के सामने सबूत प्रस्तुत कर रहा हूं।

श्री त्यागी: मेरा प्वाइंट आफ आर्डर है।

I wonder if you have followed what my hon. friend has said***

Shri Madhu Limaye: No, I have not named them.

श्री रघुनाथ सिंह : जब श्री दीक्षित ने यह बात कही तो श्री यादव ने कहा कि आप ने भी शेअर लिया होगा। एक सदस्य दूसरे सदस्य

श्री राम सेवक यादव: यह असत्य भाषण है . . . **(व्यवधान)**

श्री रघुनाथ सिंह: इसको एक्स्पन्ज किया जाये।

**Expunged as ordered by the Chair, see col. 1581.

श्री राम सेवक यादव : आप पहले रेकार्ड को कंसल्ट कीजिये कि क्या कहा गया है ।

Shri Tyagi: Either he must be made to withdraw them or they must be expunged.

श्री मधु लिमये: गलत है, मैंने किसी का नाम नहीं लिया है । मैंने दफ्तरों और कार्यालयों का नाम लिया है ।

उपाध्यक्ष महोदय : अब आपका समय खत्म हो गया है, आप समाप्त कीजिये ।

श्री मधु लिमये: मैं खत्म कर रहा हूं । मेरा समय बरबाद किया गया है । मुझे तीन मिनट और दीजिये ।

यह लाइसेंस इकट्ठा करने का काम मधुसुदन दास गोवरधन दास कम्पनी की ऐसोशिएट फर्म

Mr. Deputy-Speaker: You have made an allegation against the Commerce Minister. You should have given notice.

श्री मधु लिमये: मैंने नोटिस दिया है ।

Mr. Deputy-Speaker: I have not received any notice. If you do not withdraw these remarks, they will be expunged.

श्री मधु लिमये : मैं सदन पटल पर दस्तावेज रख रहा हूं ।

Mr. Deputy-Speaker: No, I do not accept it. You cannot place anything on the Table. I am not going to accept it.

श्री मधु लिमये : पब्लिक अकाउंट्स कमेटी की रिपोर्ट में इसका उल्लेख है । आप पब्लिक अकाउंट्स कमेटी की रपट को एक्स्पञ्ज कीजिये, मोरारका साहब को एक्स्पन्ज कीजिये । मैं सबूत दे रहा हूं । मधुसुदन दास गोवरधन दास कम्पनी की असोसिएटेड फर्म यूनिवर्सल इम्पोर्ट ऐंड एक्स्पोर्ट एजेन्सी कम्पनी है, एक पर्सन यानि व्यक्ति नहीं है ।

उपाध्यक्ष महोदय : अब आप समाप्त कीजिये । श्री राजा राम ।

श्री मधु लिमये: मेरा समय खराब किया गया है । प्रधान मंत्री जी आ रही हैं । वह आप को बतलायेंगी । डेढ़ दो महीने से उनके साथ मेरा पत्र-व्यवहार चल रहा है । पब्लिक अकाउंट्स कमेटी की रपट है । मैं एक एक बात को साबित करने के लिये तैयार हूं । सभी कानूनों को तोड़ कर भ्रष्टाचारी साम्राज्य फैलाया गया है और करोड़ों रुपये, अरबों रुपये व्यापार मंत्री की वजह से बरबाद हुए हैं और आज देश की यह दुर्गति हुई है । मैं यह सारे कागज़ात सबूत के तौर पर सदन पटल पर रख रहा हूं । . . **(व्यवधान)** इन दस्तावेज़ों को यहां रखने से आप मना नहीं कर सकते । . . . **(व्यवधान)** कोई नियम नहीं है रोकने वाला । . **(व्यवधान)**

श्री राम सेवक यादव : अब मैं समझ पाया कि श्री मधु लिमये को क्यों रोका जा रहा था ।

उपाध्यक्ष महोदय: अब माननीय सदस्य समाप्त करें । श्री राजा राम ।

श्री मधु लिमये : मेरा प्वाइंट आफ आर्डर है ।

Mr. Deputy-Speaker: There cannot be any point of order between one Member's speech and another's.

श्री बागड़ी : अगर सदन में कोई प्रस्ताव है तो बगैर पढ़े हुए उसका फैसला कैसे हो सकता है । यह भ्रष्टाचार का मामला है । प्रधान मंत्री बैठी हुई सुन रही हैं ।

श्री मधु लिमये : मेरा प्वाइंट ग्राफ ग्रार्डर है रूल 369 के ऊपर । कागज रखने के सम्बन्ध में ।

उपाध्यक्ष महोदय: ग्रार्डर, ग्रार्डर ।

श्री मधु लिमये : मैं सदन के टेबल पर दस्तावेज़ रखना चाहता हूं ।

श्री राम सेवक यादव : ग्राखिर कोई कायदा कानून होता है ।

श्री मधु लिमये : ग्राप कायदे कानून से चलिये । मेरा प्वाइंट ग्राफ ग्रार्डर सुनिये । रूल 369 के मातहत मेरा प्वाइंट ग्राफ ग्रार्डर है । . . . (**व्यवधान**)

Mr. Deputy-Speaker: If you do not sit down, I will have to ask you to go out....You have finished your speech; I will not hear anything more from you.

श्री मधु लिमये : दस्तावेज रखने दीजिये । मैं सारे दस्तावेज़ रख रहा हूं । व्यापार मंत्री का ग्रपराध साबित हो जाता है ।

14 hrs.

Mr. Deputy-Speaker: There cannot be any point of order between one Member and another.

Shri Mohammed Koya (Kozhikode): Raising a point of order is our right. Under what rule does the Chair say there cannot be any point of order? (*Interruption*).

Mr. Deputy-Speaker: I am not going to hear any point of order.

Shri Tyagi: They are placing on the Table certain papers which pertain to some abstracts from the Public Accounts Committee. Nobody can object to that. But as regards his allegation that** there are no papers to substantiate that charge. Therefore, those words must be withdrawn.

श्री मधु लिमये : ग्राप ने कागजात देखे हैं ? (**व्यवधान**) नहीं, नहीं करते रहेंगे? नहीं का क्या मतलब है । ग्राप मेरा प्वाइंट ग्राफ ग्रार्डर सुनिये ।

Mr. Deputy-Speaker: You cannot bring any papers and place them on the Table of the House.

श्री मधु लिमये : ग्राप तो कहते हैं कि मैं दस्तावेज़ नहीं रखने दूंगा ।

श्री राम सेवक यादव : भ्रष्ट लोगों को बचाइये नहीं ।

बाहर गोली चल रही है ।

श्री हुकम चन्द कछवाय (देवास) : मेरी बात सुन लीजिये, उपाध्यक्ष महोदय । मेरी बात ग्रापको सुननी पड़ेगी । बाहर टीयर गैस छोड़ी जा रही है, लाठी चार्ज किया जा रहा है, गोली चल रही है । लोगों पर लाठियां बरसाई जा रही हैं । (**व्यवधान**)

इस तरह से सदन की कार्रवाई नहीं चल सकती है । बिल्कुल कार्रवाई नहीं चल सकती है ।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री हुकम चन्द कछवाय: बाहर जा कर पहले देखें । वहां पर क्या हो रहा है, इसको ग्राप देखें । सदन की कार्रवाई स्थगित करें ।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री हुकम चन्द कछवाय : मेरी बात सुनिये । पुलिस जो गोली चला रही है, उसको पहले जा कर देखें । साधु सन्यासियों को मारा जा रहा है । महिलाग्रों को मारा जा रहा है (**व्यवधान**)

Mr. Deputy-Speaker: Order, order. Please sit down.

**These words have been expunged, as ordered by the Chair, see cols. 1581.

श्री हुकम चन्द कछवाय : मेरे ऊपर लाठियां पड़ी हैं। मेरे ये जो घाव हैं, इनको आप देखें। पुलिस की लाठियों से ये घाव लगे हैं। कार्रवाई यहां की मैं बिल्कुल नहीं चलने दूंगा।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री मधु लिमये : पुलिस ने लाठियां मारी हैं ?

श्री हुकम चन्द कछवाय : देखिये, पुलिस ने मुझे ये लाठियां मारी हैं। इस तरह से कार्रवाई सदन की नहीं चल सकती है। कार्रवाई नहीं चलने दी जायेगी। सदन को आप स्थगित करें। बाहर जा कर देखें क्या हो रहा है और किस प्रकार से लोगों को मारा जा रहा है।

Mr. Deputy-Speaker: You may file a complaint. You cannot come and disturb the proceedings of the House like this.

श्री हुकम चन्द कछवाय : श्री अटल बिहारी वाजपेयी घायल पड़े हुए हैं। ऐसी अवस्था में क्या यहां कार्रवाई चल सकती है ?

Mr. Deputy-Speaker: Please withdraw from the House.

श्री हुकम चन्द कछवाय: इस प्रकार से कार्रवाई नहीं चल सकती है। पहले स्थगित कीजिये हाउस को और यह जो गोली चल रही है इसको रुकवाइये।

Mr. Deputy-Speaker: This is gross disorderly behaviour. You come and create noise. I am asking you to go out of the House.

श्री राम सेवक यादव: बाहर लाठी चल रही है, गोली चल रही है। मैं चाहता हूं कि माननीय प्रधान मंत्री सदस्यों को बतायें कि मामला क्या है ? लोक सभा के प्रिमिसेज के अन्दर यह हो रहा है।

Mr. Deputy-Speaker: Shri Kachhavaiya is unnecessarily disturbing the proceeding of the House and shouting at the top of his voice. Please go out.

एक माननीय सदस्य : पहले किसने मारा है।

श्री हुकम चन्द कछवाय: पुलिस ने पहल की है।

श्री राधेलाल व्यास (उज्जैन): पुलिस को पत्थरों से मारेंगे तो क्या पुलिस फूल बरसायेगी ?

Mr. Deputy-Speaker: If Shri Kachhavaiya does not go out, I will have to take action. I ask Shri Kachhavaiya to go out. Please go out.

श्री हुकम चन्द कछवाय: आप जा कर देखें कि किस तरह से लोग मारे जा रहे हैं।

Mr. Deputy-Speaker: Please go out, Mr. Kachhavaiya. You cannot go on like this.

श्री बागड़ी: उपाध्यक्ष महोदय, . . .

उपाध्यक्ष महोदय: आप बैठ जाइये।

श्री बागड़ी: सुन तो लें। बाहर गोली चल रही है।

Mr. Deputy-Speaker: Order, order. There must be some order in the House. I ask Shri Kachhavaiya to go out from the House.

(Shri Hukam Chand Kachhavaiya then left the House)

Shri Tyagi: My information is that firing has not been resorted to. *(Interruption)*. It is only teargas which has been used, I am told.

Mr. Deputy-Speaker: Order, order. Shri Rajaram.

Shri Rajaram (Krishnagiri): Mr. Deputy-Speaker, Sir, I rise to support the motion of no-confidence in the Council of Ministers moved by Shri U. M. Trivedi. In the year 1962, our party, that is the DMK, launched

an agitation to hold the price-line. But the Government has not heeded our advice, our warning. Government has never cared to follow a strict financial discipline. They have been recklessly spending and wasting the poor tax-payers' money. The poor, middle-class people are hard hit by the rise in prices. My leader, Shri C. N. Annadorai, had launched a satyagraha and along with so many MPs, so many MLAs and others and volunteers and so on, they went to jail because the price-line was not held. Even after that advice, the Government has not come forward to keep the price-line in level. Now, the Government, without any consideration, devalued the rupee. After they devalued the rupee, they have come out with the statement that the country is not going to see any rise in the prices. After that, the Government itself has raised the prices of foodstuffs and also the prices of toilets and so many other thongs by six to 10 per cent if not more. So, the prices and the price-level are day by day going up. If we leave these affairs like this, if we leave the administration like this, I am afraid the country will face a very big crisis in the near future.

Nowadays, we are taking a bag and a pocketful of notes to go to the market to buy rice. If this administration continues, if the same Congress rule continues in this country, just like the past 19 years; the day will dawn in the country when the people will carry a basketful of notes and bring just a pocketful of rice. That will be the fate of the country. So, the Government must come forward to maintain the price-level in our country. When they declared devaluation, the Ministers came forward with statements that we are going to earn foreign exchange. Our earning of foreign exchange has been Rs. 800 crores and we were exporting articles worth about Rs. 800 crores. We are exporting tea, jute and cotton materials worth about Rs. 400 crores, now. According to the statement given by the Indian Chamber of Commerce, Calcutta, our export is facing a crisis now. So, after devaluation, our country is facing another crisis now.

About this devaluation, one gentleman has written as follows:

> "If devaluation could have increased exports automatically all the less developed countries would have resorted to it. Devaluation is a luxury resorted to by developed countries who have surpluses to sell. No poor country has resorted to devaluation with a view to increasing exports. I see a dark future for the country. Exports during the last two months after devaluation have been reduced to an extent that they are much less than at any time in any similar period in the last 20 years."

This has been said not by an ordinary person but an eminent man like Shri Manubhai Shah, our Commerce Minister. This is the fate of our country. Even after this devaluation, our Government is expecting that the people must have confidence in the Government. These things have happened because of the faulty and wrong policies which have been adopted by the Government in the past 19 years.

Now, I come to the steel plant. About the steel plant, you know our Salem is asking for a steel plant. While Salem is asking for a steel plant in the year 1963—this is the record,—when Shri C. Subramaniam was the Minister of Iron and Steel, we wanted a steel plant for our State, but the Central Government had come forward and given an Iron Minister but not a steel plant. While the Minister was replying to the debate on the Demands for Grants, Mr. Morarka, PAC Chairman, interrupted him and asked, "What about Salem?" Our Iron Minister said, with a smile:

> "It is a Third Plan project. I am glad my hon. friend, Shri

[Shri Rajaram]

Morarka, is taking some interest in Salem...As I have already stated at many places, we have asked Messrs Dastur and Company to prepare a detailed project report. The project report is under preparation and will be available by the end of this year. I can assure the House that all possible steps will be taken for the expeditious implementation of this project in Salem."

This was the assurance given by the Minister of Iron and Steel, Mr. Subramaniam, on the floor of this House in 1963.

A delegation of the Salem-Dharmapuri Chamber of Commerce met the leader of the Congress Party and the Prime Minister, Mrs. Indira Gandhi. *The Hindu* dated October 16 published a despatch from its Special Correspondent under the four column heading "Salem Steel Plant in Fourth Plan certain, says Kamaraj: Delegation meets P.M." It went on to say:

"The Prime Minister, Mrs. Indira Gandhi, has assured a delegation of the Salem-Dharmapuri Chamber of Commerce that she would give earnest consideration to the inclusion of the Salem Steel project in the Fourth Plan.

The Congress President, Mr. K. Kamaraj, was reported to have told the delegation today that the inclusion of the project in the Fourth Plan was a certainty."

The Minister says it is a certainty in the third plan. Mr. Kamaraj says it is a certainty in the fourth plan. *The Hindu* went on to say:

"The delegation got the impression that Mr. Kamaraj's assurance was based on an indication given to him to that effect by the Prime Minister recently."

This is not an ordinary paper; the *Hindu* has given such a statement to the people. Somehow before Mr. Subramaniam wanted to lay the foundation-stone of the steel plant at Salem, he was removed to a tough job—the Food Ministry. After that, Mr. Sanjiva Reddy stepped in. He wanted to put the red-tape over the Salem project and thought of bringing the Vizag project. He immediately called for a consortium and we picked up a quarrel. They wanted to see that the people of Andhra and Madras go on picking up quarrels. After sometime, Mr. Sanjiva Reddy was shifted from that portfolio and he is now looking after the files of Dharma Teja.

The Salem steel plant project report is ready; the Vizag steel plant project report is ready. Then there is Hospet also. When they were constructing Bhilai, Rourkela and other projects and when they are going to invest Rs. 900 crores in the north in Bokaro, there is no grumbling, no murmur, no agitation. But when the south comes in, *i.e.* Madras, Andhra or Mysore, the Cabinet sits on our head. It is nothing but north conspiracy. If that is not a fact, then I can say that some big multimillionaire importer, who is importing Rs. 25 crores worth of alloy steel into this country is the stumbling block and is responsible for the Government not giving a steel plant to Salem, Vizag or Hospet. Even now, they have not come forward with a clear statement. After all, these 3 projects in the south would together cost only Rs. 300 crores even after devaluation and not more. You are ready to give Rs. 900 crores to Bokaro, but not Rs. 300 crores for the three projects in the south. That is the fate of this country. That is the administration of this country. That is the mind of the north here.

In our parts, the Congress Party has got a political organ. In that they are preaching one party, one flag and

one leader. This was the slogan of Hitler in those days. I am asking my elder Congress brethren here, have they sacrificed so much for the sake of seeing a dictatorship raj in this country? If that slogan attains maturity, what will be the fate of democracy in India?

About planning, I have got a good comment on it. Here is a news item:

> "How to get rich in Delhi?
>
> Mr. Kedar Nath Sharma, Chairman of the Works Committee of the Delhi Municipal Corporation has an answer:
>
> "Secure a contract for digging earth on the banks of the 15 mile Najafgarh drain, and dig out as much earth as you can. After sometime secure a second contract for filling up the places dug up by bringing earth from somewhere else."
>
> The 'extremely foolish planning' of the drain, Mr. Sharma says, has turned it into a 'contractors' paradise'. The responsibility for this, according to him, is that of the flood control wing of the Delhi Administration and the Central Water and Power Commission."

Our Irrigation Minister, Dr. K. L. Rao said:

> "We have had the Planning Commission in action for the last 15 years, but it has not stuck to any particular policy."

This is the certificate he has given to our planning!

Our Prime Minister went to U.P. and addressed a political conference there. According to the press statement, she is reported to have said that "Any non-Congress government would be overthrown by a revolution". There is Tito and Nasser in the making! What else? Have we come across an instance like that anywhere else where the leader of a political party openly declared that no other party would be allowed to form the government? "If not through the ballot, we would sit tight over you with the aid of bullets" seems to be the political dictum dear to our Prime Minister. This astounding declaration is issued by the Prime Minister on the eve of the elections! This has been condemned in an editorial on October 10 in the paper called *Deccan Herald* of Bangalore.

Interruptions—**

Mr. Deputy-Speaker: Order, order. None of these things will be recorded. The Press also will not report these things.

Interruptions.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Mr. Deputy-Speaker, Sir, I rise with a very heavy heart. My heart is not heavy because there is a no-confidence motion, because this seems to have become a regular feature.... .. (*Interruptions*) .. ..**

Mr. Deputy-Speaker: Order, order. None of these things will be taken down.

Shrimati Indira Gandhi: Sir, nothing has been said in the course of this debate that we have not heard before. There has been the same disarray among the Members of the Opposition each one giving a different prescription for the nation's health. And yet, I welcome this opportunity to speak because of my own deep concern and very great distress at the atmosphere of violence and defiance of law which is prevailing in our country. I am sorry to say that this is being encouraged. Just now some hon. Members have drawn your attention, which you said will not be recorded, to what is happening outside. I am not fully aware of the exact picture and I have sent

**Not recorded.

[Shrimati Indira Gandhi]

a note that they should find out immediately and let me know, but the earlier reports were somewhat conflicting. But this is a symptom of what is happening in many places. Whether it is amongst the students, whether it is amongst other sections of the people, there is a very deliberate attempt to incite violence.

Shri Indrajit Gupta (Calcutta South West): Ask the Vice Chancellor of the Allahabad University.

Shrimati Indira Gandhi: I had a meeting with the Vice Chancellor of the Allahabad University only yesterday and also with the heads of other departments. In other towns also where I go I have been meeting the people concerned with education.

Shri A. K. Gopalan (Kesargod): There is a statement in the papers today by the Vice Chancellor, Shri R. K. Nehru.

Shrimati Indira Gandhi: Statements may have appeared and more statements may appear also, but the picture has to be looked at from all sides and not just from one side.

I am one who abhors use of force in any circumstance, but when there is incitement to violence and when violence leads to acts of defiance of law, arson, looting, destruction of public property and valuable property such as transmitters, railway equipment and other things some of which are very difficult to get again, then there is no other way, it can only be met by force. This is what is, unfortunately, happening: violence leading to force, force leading to more violence and violence leading to more force. This is why I said I welcome this opportunity to speak, because I want to put this aspect before you.

I do not think the nation is in a state today when we can bicker over small things, take up small petty issues or other difficulties. This is a situation in which we must all pull together and think how to bring the situation under control and see what can be done so that we can once again have normal life. It is not merely a question of people airing their grievances. I have always said and I maintain that every grievance, every genuine demand, should be looked into promptly, thoroughly and it should be dealt with. Some of the demands which are being made are demands which cannot be fulfilled.

Shri Hem Barua (Gauhati): To whom are you addressing this?

Shrimati Indira Gandhi: The demands are not all addressed to the Government; there are many people who are involved in this.

Shri Hem Barua: They should be looked into by you.

Shrimati Indira Gandhi: Those that come within our concern or any government's concern will be and are being looked into and I want to urge upon everybody concerned that they should be more prompt and more thorough.

But the question today is not of any particular demand. If you ask the students what demand are they now fighting for, they do not know themselves, they have forgotten what the original demand was. So it is not a question of demand, it is a question of the methods adopted and the manner in which their grievances are being ventilated, and I feel this is something which the Government must oppose however disagreeable it may be and whatever it costs because if you do not do it the cost is much greater in another way.

Sir, what is happening outside is, as I said, not an attack on the Government. I feel it is an attack on a way of life, on our values, on our traditions which we have so far cherished. We have in India followed certain paths. Whether it was Gandhiji, whether it was my father,

they took this line from our own ancient teachings. They gave a modern meaning to the word "non-violence", and we struggled even during our independence along this traditional path. It was not a path that was understood then. I remember, as a small girl, we were made fun of, we were abused, we were scolded and we were ridiculed. But we believed it was the right path and we stuck to that path, It was the right path and we did succeed by that path. Then, again, we want to establish democracy in this country. There is mud-slinging from every side about authoritarian ways, but I doubt whether anywhere else in the world you will find a party with such a great majority putting up with so much from an extremely divided opposition. The opposition has an important role to play in a democracy, and we want to give the views of the opposition full consideration and all courtesy, and we do so. But I submit that sometimes they take advantage of it, and it is because of this that we witness some of the scenes which we are witnessing outside.

Shri Hem Barua: Not a correct approach.

Shrimati Indira Gandhi: Some of the methods which are used today are methods which are cutting at the very roots of democracy. Democracy cannot exist if the rule of law goes and if law and order are constantly being violated. It simply cannot exist.

One hon. Member just now quoted what he thought I had said. I am very sorry, Sir, this is not what I have said at all. I said that there are certain conditions in which there could be revolution, and I described those conditions at considerable length. It is not something that I can do in one or two sentences.

An hon. Member: It has appeared in some newspapers.

Shrimati Indira Gandhi: I do not know how many newspapers have printed it, but still it is not correct. And it is not something which I have said for the first time. I have expounded this theory at numerous meetings in many parts of the country. There are conditions in which a democracy cannot exist, and I am afraid if we do not deal very strongly with the situation now, we may come to such a pass. But, I say, in that particular meeting I was not discussing law and order, I was not discussing the political situation. I was not speaking about our Government in particular, but in the abstract, about governments, and I said that if the interests of the vast majority of the people were not taken into account and they got a feeling that the benefits were going to a few, then naturally the people would not stand it. It was a very long explanation which I cannot repeat now.

I am sure hon. Members are aware what an extremely delicate and difficult job the police and the magistracy have to do. When they have not acted in time, I remember here in this very House how many complaints were voiced—why they did not act in time. But suppose they take strong action before a shop was looted or other violent action has taken place, then also they are criticised.

Now, it is true that once force is used, innocent people do suffer. It is something which unfortunately cannot always be helped. It is something which I deplore. My fullest sympathies are with those who get hurt or injured in this manner, and we must do all we can to help them. But when there is a large crowd it is not possible to distinguish as to who is innocent and who is guilty. Even when you do distinguish, if there is a lathi charge, it does fall on anybody who happens to be in the way.

As I said, Government cannot possibly allow persistent defiance of law. It has its responsibility to this House and to the people. It must deal with the situation and with all anti-social elements, and this Government is determined to do so. I certainly

[Shrimati Indira Gandhi]

hope that we shall have the unreserved support of all sections of the House. But what I would like to say is, while as I said I abhor the use of force, at the same time, I must condemn the creation of situations which lead to the use of force.

Shri Vasudevan Nair: There the Government comes in.

Shrimati Indira Gandhi: I do not think the Government is to blame. The Government may certainly be blamed in some cases, but the inciting of people is certainly not done by the Government.

An hon. Member: It is done by the opposition.

Shrimati Indira Gandhi: Whoever has done it, I am not here to apportion blame. That is not the point. I am not speaking here to say whether you are wrong or I am right; I am only saying that we should get together now and try to make a concerted effort to deal with the situation.

Lapses do occur and all that we can do in that case is to try and minimise such occurrences. As I said before, violence is not our way of life. It is foreign to us and we want to keep it away from us. Our democratic system is in danger. We know that there are many other dangers to it. We have been threatened on our borders; we have been threatened by other pressures; we have many internal difficulties. To face all this, we must stand together and strengthen our democracy and our freedom.

I began the speech by saying that I am speaking with a heavy heart. It is not only because of the violence which we are witnessing now. Perhaps you have heard that the last two days I have spent in some of the worst affected areas of our country, in parts of Bihar and parts of Uttar Pradesh. There are people with genuine grievances, with very genuine hardships. Their lives are at stake. But I did not hear one complaint from them; not one person came to me and said "give us this" or "give us that".

An hon. Member: Perhaps they said "give us food".

Shrimati Indira Gandhi: No, they did not. Every single peasant is trying to do whatever he can do. He is not interested in speeches, he is not interested in agitations and demands and force. He is trying to utilise every second of his time, every ounce of his energy to produce whatever he can, to retrieve whatever he can get. In this situation, we find people in the cities and so on, instead of trying to see what they can do to help those people, because it is the most serious crisis which we have in this country, creating trouble by starting agitations. This is the most serious crisis which we have. We have had drought before. but, then, the season previous to it had not been so bad and there were leftovers and there was some moisture in the land, even though it had no rain. But today we face a situation in which the land is absolutely dry; there is no moisture at all in the soil. In some places I saw tall crops standing and I was indeed glad that there was some crop. But when I got down and went near the crop, when I touched the head of the Bajra or whatever it was, there was absolutly nothing in it; it was just *bhoosa*. This is the state of affairs and the Central and State Governments and all the people are making a tremendous effort to face the situation. I cannot say how far we will be successful in facing it. Perhaps we can, to some extent, but the whole situation is of such magnitude that it does need very concerted and united effort. In Bihar the Chief Minister has formed a sort of non-official all-parties committee, which is trying to see how it can supplement what the Government is doing. I think in U.P. also they are trying it.

Shri Hem Barua: All opposition parties are co-operating with that committee. Only dissident Congress-men are not co-operating with it.

Shrimati Indira Gandhi: Well, co-operation is not limited to sitting in a meeting room. It should be done in the streets and also out in the villages.

An hon. Member: They are doing it.

Shrimati Indira Gandhi: I am glad they are doing it. But there are plenty of them running loose and creating trouble.

I think we must take to heart the magnificent response of the people during the drought last season, the work done by the people themselves, and the tremendous job done by the administration, by workers, official and non-official at every level. This is to be repeated in the present situation also.

We have to have tremendous courage in order to face this situation. I have had long talks there with members of certain Opposition parties, with many non-political people, with the Government and the administration. They are doing all that they can do, but we have to see how this effort can be stepped up and speeded up at every level so as to rush to them those things which they are not able to get. With the best of intentions we can not give them the amount of grain which they demand. So, it is a question of seeking how we can achieve equitable distribution of what we do have our very limited resources, not only of foodgrains but even of the equipment and other things which we need. We are seeing how everything can be diverted from other States and rushed to these two areas even for a short while. If necessary, those things could be returned to them later.

In this, I think the rest of us who come from places where there is not such a crisis have a big role to play. How could we share the difficulties of these people? It is obviously not possible, nor is it desirable, for people to go to these areas because that would only be an extra burden there, but we in other towns and cities can organise movements which would give whatever we can spare, and even what we cannot spare, to those areas and help them out, both by way of food and other necessities.

In Bihar they think they may be able to use some engineering and medical students also in the programmes that they have. We need inoculation on a very big scale, new small irrigation projects and so on on a very big scale and it may be possible for students to help out in this and also certainly anybody else who has the requisite knowledge and training. This would give them an idea of the situation and also provide a constructive outlet to their energies.

This is the time when we must try to convert diversity into opportunity for positive action and build up permanent productive assets. I have stressed the point wherever I have that where there are just relief works they should not be undertaken just from the point of view of giving something to do to the people but from the point of view of the future, that we should try and do as much as possible which will strengthen the agricultural position later on and enable us to have an effective national distributive system. It is very necessary that this works programme, which is already fairly well organised, is expanded greatly and I hope that it will be done soon.

Another programme, which is still not under way although plans are ready, is for the feeding of children. I hope, this will also be undertaken very soon.

Our food problem is a part of the general and greater problem of poverty and for dealing with the problems of poverty it is essential to

[Shrimati Indira Gandhi]

have stability and law and order prevailing. There can be no development without tears and hardships. Unless we can prepare our people and we ourselves be prepared to undergo those hardships and difficulties, we cannot only go ahead but we will only be slipping back.

We have put our faith in our plans. There is a great deal of criticism of the plans of very different kinds. The Draft Plan is before the House and hon. members will give their views on the occasion. Their views will certainly be given the greatest consideration. We fully realise, stress and emphasize the point that the essential effort of the Plan and what the Plan involves must be our own. We cannot take aid for granted, nor are we prepared to seek aid at any price. Therefore I had asked the Deputy Chairman of the Planning Commission to be ready with ideas to adjust the plans in case the level of our external assistance is not up to expectations or up to our estimates. Whatever happens, we have to make a determined stand and a determined effort to forge ahead.

Our main tasks are increasing production on the agricultural and the industrial sides. Many Members who have spoken here have tried to sweep off 19 years as if nothing has happened. I do not want to go into the details of that because this statement has been refuted many a time but it is true that the trend of our industrial production, which was all along rising has had a setback due to shortage of raw materials and due also somewhat to these drought conditions and other events. But I have seen forecasts prepared by the Director-General of Technical Development which encourages the belief that in the coming six months there will be a substantial increase in many industries. They have said that it will go up from 10 per cent to 25 per cent and even more in certain areas. Some of the things they have mentioned are heavy machinery, tractors, trucks, bicycles, cement, paper, insecticides and other items.

India simply cannot fail. We are bound in this together. It is not just a question of this government or another government; it is a question of we simply cannot fail. No nation, when they make up their minds to do a thing and do it together, ever fails. A stable India is not only necessary for us and our development but is equally necessary for stability in Asia.

Just before I came here, I believe, there were certain allegations made. The hon. Member who made them had written to me on the 1st and I replied to him the very next day. He had threatened that he would make the statement on the floor of this House and I had suggested to him that in its very nature such a statement might incite communal feeling and, therefore, would he please not make it in public. But I am sorry, he did not have the patience even to wait for a few days.

Shri Hem Barua: Who is he?

Shrimati Indira Gandhi: Shri Madhu Limaye.

Shri Indrajit Gupta: His allegation was against the Commerce Minister.

Shrimati Indira Gandhi: He made something else before that.

We immediately look into anything to which our attention is drawn, but it always takes some time. You cannot be asked a question today and produce an answer within a couple of days, specially when the matter is a State matter and does not really come under the Centre.

One hon. Member said something about there being a conspiracy to keep out steel from Salem. Again,

he quoted me and various people quoting me. Here also, I think my words have been very clear and I have not moved away from them or deviated in any manner. We do want to consider the interests of all States and do not want any single State to suffer; we must diversify our industry, but at this moment, with the difficulties we face—the drought situation and the food situation—it does not seem realistic to me somehow to be planning a steel plant which has no chance of coming up immediately. If it is something that is not coming up in the future, I do not see how it helps to commit today that this will happen here and this will happen there. So, it is not that anything has been shelved or put away. All these things are being considered.

The other day I said in the House that I had drawn the attention of the Planning Commission as to what could be done about this and they, naturally, said that unless the Plan itself is accepted and there is a clearer picture about the Plan, it will not be possible to go into these other matters until then. This did make sense to me and it does not at all mean that we are brushing aside people's feelings. But, as I said earlier, this is no way to ventilate the people's feelings. Today somebody has written to me—I have missed the news in the papers—that a little girl of nine years is fasting somewhere for the Vizag steel plant. You yourself can judge what sort of picture this makes and whether Government can take decisions in this manner and how we can be forced to take decisions in this manner.

Many Members have made comments on our foreign policy with specific reference to the tripartite meeting. They are entitled to criticise, to scrutinise, to analyse and so on. But I do think that when important decisions are taken and the heads of two important States come all the way to our country, we should not try to ridicule and try to belittle the meeting and the decisions taken specially when the results of it cannot unfold immediately and it will take time to show results. In some of the things that are said—they are discernible, if I may put it that way—a hint of certain vested interests and sometimes chauvinism is there. Now, these are matters which we must try and steer clear of.

Last time, when there was this No-Confidence motion, I said that there was an air of unreality. This time, of course, there is even a greater air of unreality because, as you all know, we will be put to the test in a very short time. We have to await the verdict of the people and I am fully confident that our Party will receive a renewed vote of confidence from the people themselves. Ours is a democracy. Let us go to the polls in an atmosphere free from coercion of one form or another. If we wish to maintain democracy, there should be no place for those who wish to abuse democratic freedom to destroy the very basic rights of democracy.

Let us all uphold our democratic system and the Constitution. which we have adopted and let us, as I said earlier, seek the verdict of the people themselves who are the ultimate persons to decide Let us hold together as a people. Let us uphold the values which we have always cherished. Gandhiji was also telling us that means were as important as ends. This is what we have tried to do. We may fail but it must always be our ideal and, that is—again I come back to the original point that I made—in asking for things, in ventilating our grievances, we must bear this aspect in view that we must act in an Indian way, what is being recognised all over the world as an Indian way, and which has increased India's stature in the world and all the more so when this is a period which is an extremely difficult period for our country. Our President, Dr. Radhakrishnan has, more than once, deplored this mounting tendency to violence and he pointed out how to

[Shrimati Indira Gandhi]

remove this from the Indian tradition and what danger it imposes on democracy itself. I look to Parliament and to hon. Members to set an example of dignity and decorum and constructive thinking and emphasis on the right priorities.

श्री उ० मू० त्रिवेदी (मंदसौर) : उपाध्यक्ष महोदय, अगर आज प्रजातंत्र का तकाज़ा न होता और मुझे इस बहस का जवाब न देना होता, तो मैं इस सदन में न आता। मैं इस सदन से बाहर चला गया था, लेकिन प्रजातंत्र की प्रणाली में विश्वास होने के कारण मुझे इस बहस का जवाब देने के लिए यहां आना पड़ा।

यह बड़े दुख की बात है कि हम यहां सदन में बैठे हुए हैं और बाहर गोलियां चल रही हैं। (**व्यवधान**)

श्री रघुनाथ सिंह : यह बड़े दुख की बात है कि पी० टी० आई०, आल-इंडिया रेडियो और रिजर्व बैंक को फूंका जा रहा है। (**व्यवधान**)

श्री उ० मू० त्रिवेदी : बाहर प्रजातंत्र बोल रहा है।

श्री रघुनाथ सिंह : बाहर अग्नि का धुंआ बोल रहा है।

श्री उ० मू० त्रिवेदी : अगर माननीय सदस्य मेरी आवाज को दबाने के लिए जोर से बोलेंगे, तो कोई अर्थ नहीं निकलेगा।

श्री राधेलाल व्यास : माननीय सदस्य बोलें।

श्री उ० मू० त्रिवेदी : हम सब यहां पर प्रजातंत्र में विश्वास करने की नीयत से यहां बैठे हैं और इसी नाते मैं यहां पर बोलने के लिए आया हूं। (**व्यवधान**) कुछ माननीय सदस्य चाहते हैं कि प्रजातंत्र न चले, लेकिन मैं हृदय से चाहता हूं कि प्रजातंत्र चले। इसलिए मैं प्रार्थना करता हूं कि जो कुछ बाहर हो रहा है, अगर माननीय सदस्यों ने उसे देखा है, तो वह सच्चाई से यह कह दें कि उसके साथ उनकी सहानुभूति नहीं हो सकती है—मेरी भी नहीं है और जिस कारण से वह स्थिति पैदा हुई, उस कारण से भी नहीं है। अगर प्रजातंत्र में इस तरीके से होता रहा, तो प्रजातंत्र एक डूबती हुई नैया है।

आज जो कुछ हुआ है, जिस प्रकार से हुआ है, अगर गवर्नमेंट जुडिशल बेसिस पर उसकी एन्क्वायरी करेगी, तो वह इस नतीजे पर पहुंचेगी कि किसी न किसी आदमी ने जान-बूझ कर सारा मामला पैदा करवाया है। सरकार को यह सिद्ध करना पड़ेगा कि इसके लिए दोषी कौन है—पुलिस या दूसरे लोग। लेकिन सरकार को यह एन्क्वायरी करानी पड़ेगी कि यह दोष किस के माथे मढ़ा जाये।

मैं आप से सच्चे दिल से कहता हूं कि वाकई मेरी बोलने की इच्छा नहीं थी, लेकिन तकाज़ा यह है कि बोलना चाहिए। मेरे भाई, श्री हरिश्चन्द्र माथुर, ने कहा कि यहां पर नो-कान्फ़िडेंस मोशन पर जो डीबेट चली, उसमें बोलने वाले एमारफ़स थे, यानी बग़ैर शक्ल के थे।

श्री हरिश्चन्द्र माथुर (जालोर) : मैंने नो-कान्फ़िडेंस मोशन को एमारफ़स कहा था, न कि बोलने वालों को।

श्री उ० मू० त्रिवेदी : मुझे ताज्जुब यह होता है कि उन जैसे आदमी का मेटामारफ़सिस हो गया। एक धक्का खाया, तो स्वतंत्र बने, दूसरा धक्का खाया और कांग्रेसी बन गये और आज हम को सीख देने चले हैं। मैं उनको यह बताना चाहता हूं कि हम, पब्लिक एकाउंटस कमेटी के मेम्बर, कभी यह महसूस नहीं करते हैं कि मैं कांग्रेस, जनसंघ या किसी खास पक्ष का हूं। उन्होंने फ़िजूल ही हमारे पब्लिक एकाउंटस कमेटी के चेयरमैन को

इस मामले में घसीटा और कहा कि कांग्रेस का मेम्बर होते हुए भी उन्होंने फ़लां काम किया। उन्होंने उनका नाम क्यों लिया ? उन्होंने पब्लिक एकाउंट्स कमेटी को उसके पैडेस्टल से नीचे गिरा दिया है। उन को यह नहीं करना चाहिए था। उनको प्रजातंत्र की दृष्टि से सोचना चाहिए था। उन जैसे बुजुर्ग आदमी को ऐसा करने की जरूरत नहीं थी।

कल चूंकि हाउस खाली पड़ा था, इस लिए श्री सुब्रह्मण्यम् पहली दफा बिना रुकावट पचास मिनट तक बोलते चले गये। लेकिन उन्होंने भी मन्जूर किया कि हमारी ये तकलीफ़ें हैं, जिनकी वजह से लोग भूखों मर रहे हैं और हमारे पास उनको खिलाने की ताकत नहीं है। जो बात हम कहना चाहते थे, वही उन्होंने खुद ही कह दी। इस बात को मानने के बाद वह नो-कान्फ़िडेंस मोशन को मन्जूर कर रहे हैं। अब वह हम से क्या कहलवाना चाहते हैं ?

जब कांग्रेस पार्टी के पास कोई बोलने वाला नहीं रहा, तो उस ने श्री एस० के० पाटिल को बोलने के लिए खड़ा कर दिया, जिन्होंने बढ़िया, सुन्दर, रुचिकर और लच्छेदार भाषा में, जिसका कोई अर्थ नहीं निकलता था, घुमा-फिरा कर सारी बात कह दी। उन्होंने एक बात यह कही कि कहीं भी ऐसा कोई मुल्क है, जिसमें चुनाव से पहले सत्तारूढ़ दल द्वारा सब राज्य-सत्ता हाथ से दे दी जाती हो। ऐसा कोई मुल्क है डेमोक्रसी में ? मैं भी उनसे कहता हूं कि ऐसा भी कोई मुल्क है कि जहां पर अनपढ़ आदमियों के वोट लेकर आप जीतना चाहते हैं . . . (व्यवधान)

15 hrs.

एक माननीय सदस्य : आप गोहत्या के नाम पर वोट लेते हैं।

श्री उ० मू० त्रिवेदी : सुनिये, हम गोहत्या के नाम पर वोट नहीं लेते हैं। अगर आप कोई ऐसा मौका ले आयें और मुझे बता दें कि मैंने अपने भाषण में गोहत्या के आधार पर वोट मांगे हों तो मैं आज इस्तीफा देकर निकल जाऊंगा। मेरे ऊपर यह इल्जाम लगाना ग़लत बात है . . .

एक माननीय सदस्य : जनसंघ ने गोहत्या का नाम लिया।

श्री उ० मू० त्रिवेदी : यह तो ऐसी ही बात है कहना कि तू ने नहीं तो तेरे बाप ने गाली दी होगी। आप जरा सोचकर बोलिये। (व्यवधान)

कहीं आप यह भी बता सकते हो कि ऐडमिनिस्ट्रेटिव मशीनरी का उपयोग कोई गवर्नमेंट अपने चुनाव के वास्ते करती है ?

एक माननीय सदस्य : हम भी नहीं करते।

श्री उ० मू० त्रिवेदी : आप क्या करते हैं वह मैं अभी बताता हूं। 31 अक्तूबर का निमंत्रणपत्र सी० आर० पी० का मेरे पास है, उसमें बड़े दुख के साथ कहना पड़ता है कि मेरे दोस्त यशवन्त राव बलवन्त राव चव्हाण वहां पर वल्लभ भाई पटेल की यादगार का उद्घाटन करने के लिए आने वाले थे, आ तो रहे थे गवर्नमेंट के काम से लेकिन उन्होंने क्या तय किया कि 30 तारीख को पब्लिक मीटिंग करेंगे क्योंकि चुनाव आने वाले हैं। यह क्या बात थी ? ऐडमिनिस्ट्रेटिव मशीनरी का उपयोग नहीं कर रहे थे तो क्या कर रहे थे ? आप ऐडमिनिस्ट्रेटिव मशीनरी का, जीप्स का, लोगों का तबादला करने का इस सब का उपयोग करते हैं। आर्डर्स आप निकालते हैं कि फलां आदमी का तबादला न हो और मैं आप को क्या बताऊं ? शर्म की बात तो यह है कि आखिर हमारे बाल बच्चे भी नौकरी करते हैं, वह भी सरकारी मुलाजिम हो सकते हैं, आप आर्डर निकालते हैं कि त्रिवेदी का भाई फलां इंसपेक्टर है, उसको फलां जगह नहीं जाना चाहिए। उसको

[श्री उ० मू० त्रिवेदी]

उस इलाके में न आने दिया जाय। आप को शर्म आनी चाहिए, शर्म से नीचा झुकना चाहिए। ऐडमिनिस्ट्रेटिव मशीनरी के साथ में खिलवाड़ आप नहीं कर सकते . . (**व्यवधान**)

श्री हरिश्चन्द्र माथुर : त्रिवेदी जी, अनपढ़ लोगों के वोट की बात मेरी समझ में नहीं आई। किसका वोट चाहते हैं आप मैट्रिकुलेट का ?

श्री उ० मू० त्रिवेदी : अगर आप नहीं जानते हैं तो मैं यह कहना चाहता हूं कि आपने अनपढ़ लोगों के वोट के आधार पर ही यह कहा है कि हमारे सिम्बल रहेंगे, दीया देखेंगे, बैल देखेंगे और उसके आधार पर वोट डालेंगे। इसलिए आपको चाहिए कि आप निकल जायें ताकि वह सही वोट दे सकें . . . . . (**व्यवधान**)

उपाध्यक्ष महोदय, इतनी स्पीचेज हुई और गवर्नमेंट की तरफ से जवाब बहुत लम्बे चौड़े आये लेकिन उस सारे जवाब में कोई जवाब मुझे ऐसा नहीं मिला कि करप्शन को रोकने के वास्ते क्या किया गया। जो करप्शन के प्वाइंट मैं ने उठाये, उस पर कोई जवाब नहीं दिया गया। क्यों ?

गवर्नमेंट ने मेरी बात मान ली कि करप्शन बहुत ज्यादा है और हम मिटा नहीं सकते। इस बात पर जवाब किसी ने नहीं दिया है। मैं आपसे कहूं कि अभी एक सज्जन बोले थे, मिस्टर मधु लिमये। उन्होंने कहा और एक मिनिस्टर के ऊपर इल्जाम लगाया। मैं नाम नहीं लेना चाहता और न चाहता हूं कि उस चीज को ले आऊं। वह लाख नहीं, दस लाख नहीं, करोड़ों रुपया खा गए, मैं तो जानता नहीं, मैं इल्जाम लगाना पसन्द नहीं करता। लेकिन मैं यह बात आप लोगों से कहना चाहता हूं कि मेरे कानों में भी ऐसी बातें आ जाया करती हैं और कभी कभी झुंझलाहट में पत्र भी लिख दिया करता हूं। कभी कभी किसी मिनिस्टर के पास मेरा भी पत्र चला जाता है . . . . .

श्री कमल नयन बजाज (वर्धा) : उन से जरा कहिये कि हाउस के बाहर चल कर ऐसा बोलें . . . . .

श्री उ० मू० त्रिवेदी : मैं तो हाउस के बाहर भी बोलने की हिम्मत रखता हूं। यहां भी बोल सकता हूं, वहां भी बोल सकता हूं। आप बीच में न बोलें तो मैं आपको सुनाना चाहता था। अभी कल ही की बात है। मैं रतलाम से आ रहा था। मुझे कुछ व्यापारी मिले। सूरत जिले के और उन्होंने मुझे बताया कि अभी डीवैल्यूएशन के बाद हर एक कमोडिटी की एक्सपतर्ट की स्कीम बना दी गई लेकिन आर्ट सिल्क का जो कपड़ा बनाया जाता है उसकी एक्सपतर्ट की स्कीम गवर्नमेंट ने अब तक नहीं बनाई है। क्यों नहीं बनाई है ?

एक माननीय सदस्य : बनेगी।

श्री उ० मू० त्रिवेदी : बनेगी। यही तो हम भी कहते हैं। अब कहने के बाद में बनेगी। अब तक क्यों नहीं बनी ? यह कहा जाता है कि दसियों करोड़ का कपड़ा पड़ा हुआ है, नुकसान हो रहा है आप उस चीज को पहले नहीं बनाते। इल्जाम आप पर लगता है तो उसको धोने की कोशिश करते हैं। क्यों ऐसी बात होती है कि लोग करप्ट मोटिव आपके ऊपर इम्प्यूट कर सकें ? इतने दिन से लोग चिल्ला रहे हैं। पेटेंट बिल के लिये लोग चिल्लाये। सब ने कहा, लीडर आफ दि हाउस से भी कहा गया कि इसके वास्ते कुछ समय निकालें, लेकिन जब लिस्ट आयी तो पेटेंट बिल के ऊपर चुप। जब इल्जाम लगा आपके ऊपर कि इस वजह से आप पेटेंट बिल नहीं पास कर रहे हैं तो उसका तो जवाब देना था आप को, आपने नहीं दिया (**व्यवधान**)

श्री सत्य नारायण सिंह : मुश्किल यह है कि आप सुनते नहीं हैं। इनके दिमा

में लेटर्स पेटेंट ऐसा जमा हुआ है कि पेटेंट बिल को भी लेटर्स पेटेंट कर दिया। लेटर्स पेटेंट हाई कतर्ट में हुआ करता है। पेटेंट बिल के बारे में हमने कहा कि हम उसको लैप्स नहीं होने देंगे। अब आप और क्या कहलाना चाहते हैं ?

श्री उ० मू० त्रिवेदी : बड़ी अच्छी बात है। अब मैं आपको यह भी कह दूं कि पैरोकियल ऐटीट्यूड के आधार पर आन्ध्र प्रदेश में झगड़ा हुआ। आन्ध्र प्रदेश वाले कहते हैं कि हमारे यहां ही स्टील प्लांट बनना चाहिए। हम उसके लिए मर जायेंगे, भूख हड़ताल करेंगे, गोली चलायेंगे, विजयवाड़ा जलायेंगे, द्रोणाचलम् जलायेंगे और चुपचाप देख रहे हैं चीफ मिनिस्टर साहब, कुछ नहीं हो रहा है। दूसरे दिन प्रधान मंत्री का स्टेटमेंट अखबारों में आता है कि विशाखापत्तनम् में बनाया जायगा। तीसरे दिन आता है कि नहीं, हमने अभी कुछ तय नहीं किया। मैं यह पूछना चाहता हूं कि क्या आप चाहते हैं कि लोग एजीटेशन करें, इस एजीटेशन के बाद दूसरा एजीटेशन करे तब आप तय करेंगे ? हमारी बात का कोई जवाब आप नहीं दे पाये। अभी भी श्रीमती इन्दिरा गांधी ने कहा कि अभी हमने तय नहीं किया है, अभी उसके लिए समय नहीं आया। लेकिन मैं कहता हूं कि क्या इन बातों पर हमें झुकना चाहिए ? हम बहुत झुक चुके हैं। यह एजीटेशन का मूल हमी ने डाला हुआ है। इस मूल को जड़ से आपको काटना पड़ेगा। अगर जड़ से आपने नहीं काटा तो गहरी चोट पहुंचेगी। अगर आप चाहते हैं कि मध्य प्रदेश वाले ..... (**व्यवधान**) मध्य प्रदेश वालों की मांग है कि बेलाडिला में पांचवां प्लान्ट बनाया जाय। क्या आप चाहते हैं कि यह एजीटेशन खत्म होने के बाद मध्य प्रदेश वाले ऐसा ही एजीटेशन करें ? आप क्यों उनको प्रोत्साहन देते हैं ? मेरी बात का कोई जवाब नहीं दिया।

मैं आपसे प्रार्थनापूर्वक एक और बात कहना चाहता हूं कि जवाब तो आपने बहुत दिया, लेकिन जो जो मुद्दे मैं ने उठाए थे, उनका जवाब नहीं दिया क्योंकि इन मुद्दों पर आपको यह मालूम पड़ा कि बात तो सही सही कही गई है, सही बात का जवाब देना बहुत कठिन समस्या हो जाती है। हम ने जो जो मांग की थी वह ऐसी की थी कि आप उन को इन्कार नहीं कर सकते। प्राहीबीशन पर आपने जीरो लगा रखा है। लेकिन रोज दारू का पीना बढ़ता जाता है। काऊ प्रोटेक्शन के बारे में इतनी चिल्लाहट हुई तो एक स्टेटमेंट कर दिया। उस स्टेटमेंट का क्या मतलब है, जनता उसका जवाब दे रही है। लेकिन मैं प्रार्थनापूर्वक कहूंगा कि जो जो मुद्दे मैं ने उठाये थे उनके ऊपर चूंकि आपने जवाब नहीं दिया है, आप ने यह बात मंजूर कर ली है कि जो कुछ हमने कहा है, जो कुछ इल्जामात हमने लगाये हैं, वह इल्जामात सही हैं, अब यह आपकी इच्छा है कि हाथ उठा कर आप यह जो हरे रंग के हैं, आप वोट देंगे तो लाल रंग के हो जायेंगे। अभी घड़ी में 3 बजकर 10 मिनट हुए हैं, आप वोट दे देंगे कि 4 बज कर 10 मिनट मिनट हुए हैं तो चार बजकर 10 मिनट हो जायेंगे। अगर इसी प्रकार के वोट से इस को तय करना चाहते हैं, तो तय कर सकते हैं। बाकी सत्य तो सत्य हो कर रहेगा। लोगों का आपके ऊपर विश्वास नहीं है। अभी इन्दिरा जी ने कहा कि चुनाव आने वाला है, चुनाव का नतीजा बतायेगा। हम भी जानते हैं कि चुनाव आ रहा है। और मेरे राज्य में देख लेना, मिश्रा जी कितना जोर लगाते हैं लेकिन हम उनको उखाड़ कर फेंक देते हैं या नहीं ? इसलिए मैं कहता हूं कि यह प्रस्ताव जो है इसका समर्थन करने वाले सपोर्ट कर के इसे पास करें।

Mr. Deputy-Speaker: Now, I shall put the motion to vote.

Shri Alvares (Panjim): Will the Prime Minister make a statement on the situation outside? She said in the course of her speech that she had sent for information. Let her make some statement......

Mr. Deputy-Speaker: Order, order.

Shri Alvares: She said that she would make a statement....

Mr. Deputy-Speaker: Order, order. The hon. Member may please sit down.

Shri Alvares: There are two buildings burning outside. . The Prime Minister had said that she would make a statement....

Mr. Deputy-Speaker: Order, order.

Shri Tyagi: Before the division takes place, I would ask Government to find out what the factual position outside is and make a statement as soon as possible.

Mr. Deputy-Speaker: Order, order.

The question is:

"That this House expresses its want of confidence in the Council of Ministers."

Let the Lobby be cleared.

The Lok Sabha divided:

AYES

Division No. 37] **[15.14 hrs.**

Alvares, Shri
Barua, Shri Hem
Brij Raj Singh, Shri
Daji, Shri
Deo, Shri P.K.
Elias, Shri Mohammad
Gokaran Prasad, Shri
Gopalan, Shri A.K.
Gupta, Shri Indrajit
Himmatsinhji, Shri
Imbichibava, Shri
Kamath, Shri Hari Vishnu
Kapur Singh, Shri
Krishnapal Singh, Shri
Kunhan, Shri P.
Limaye, Shri Madhu
Mahananda, Shri
Mate, Shri
Nair, Shri Vasudevan
Onkar Singh, Shri
Pattnayak, Shri Kishen
Pottekkatt, Shri
Ranga, Shri
Reddy, Shri Narasimha
Sarma, Shri A.T.
Sen, Dr. Ranen
Sezhiyan, Shri
Shastri, Shri Prakash Vir
Swamy, Shri M.V.
Swamy, Shri Sivamurthi
Trivedi, Shri U.M.
Umanath, Shri
Utiya, Shri
Verma, Shri S.L.
Yadav, Shri Ram Sewak
Yashpal Singh, Shri

NOES

Achal Singh, Shri
Achuthan, Shri
Akkamma Devi, Shrimati
Alva, Shri A.S.
Alva, Shri Joachim
Anjanappa, Shri
Ankineedu, Shri
Arunachalam, Shri
Babunath Singh, Shri
Bajaj, Shri Kamalnayan
Bakliwal, Shri
Bal Krishna Singh, Shri
Balmiki, Shri
Barupal, Shri P.L.
Basappa, Shri
Basant, Shri
Besra, Shri
Bhagat, Shri B.R.
Bhakt Darshan, Shri
Bhanja Deo, Shri L.N.
Bhanu Prakash Singh, Shri
Bhatkar, Shri
Bhattacharyya, Shri C.K.
Birendra Bahadur Singh, Shri
Bist, Shri J.B.S.
Borooah, Shri P.C.
Brajeshwar Prasad Shri
Brij Basi Lal, Shri
Chakraverti, Shri P.R.
Chanda, Shrimati Jyotsna
Chandak, Shri
Chandrabhan Singh, Dr.
Chandrasekhar, Shrimati
Chandriki, Shri
Chaturvedi, Shri S. N.
Chaudhuri, Shri Chandramani Lal
Chaudhuri, Shri D. S.
Chaudhuri, Shrimati Kamla
Chaudhuri, Shri Sachindra
Daljit Singh, Shri
Das, Dr. M.M.
Das, Shri C.
Desai, Shri Morarji
Deshmukh, Shri B.D.
Deshmukh, Shri Shivaji Rao S.
Deshmukh, Shrimati Vimala
Dey, Shri S.K.
Dighe, Shri
Dinesh Singh, Shri
Dixit, Shri G.N.

Dorai, Shri Kasinatha
Dwivedi, Shri M.L.
Elayaperumal, Shri
Ering, Shri D.
Firodia, Shri
Gahmari, Shri
Ganapati Ram, Shri
Gandhi, Shri V.B.
Ganga Devi, Shrimati
Ghosh, Shri Atulya
Ghosh, Shri N.R.
Govind Das, Dr.
Gowdh Shri Veeranna
Guha, Shri A.C.
Gupta, Shri Shiv Charan
Hansda, Shri Subodh
Hanumanthaiya, Shri
Heda, Shri
Hem Raj, Shri
Himatsingka, Shri
Iqbal Singh, Shri
Jadhav, Shri M. L.
Jagjivan Ram, Shri
Jamir Shri S.C.
Jamunadevi, Shrimati
Jha, Shri Yogendra
Joshi, Shri A.C.
Joshi, Shrimati Subhadra
Jyotishi, Shri J.P.
Kamble, Shri
Kannamwar, Shrimati Tai
Kappen, Shri
Kedaria. Shri C.M.
Keishing, Shri Rishang
Khan, Shri Osman Ali
Khan, Shri Shahnawaz
Khanna, Shri Mehr Chand
Khanna, Shri .P.K.
Kindar Lal, Shri
Kotoki, Shri Liladhar
Koujalgi, Shri H.V.
Kripa Shankar, Shri
Krishna, Shri M.R.
Krishnamachari, Shri T.T.
Kureel, Shri B.N.
Lalit Sen, Shri
Laskar, Shri N.R.
Lonikar, Shri
Mahadeva Prasad, Dr.
Mahida, Shri Narendra Singh
Mahishi, Dr. Sarojini
Maimoona Sultan, Shrimati
Malaichami, Shri M.
Malaviya, Shri K.D.
Malhotra, Shri Inder J.
Mallick, Shri Rama Chandra
Maneen, Shri
Mandal, Shri J.
Mandal, Shri Yamuna Prasad
Maniyangadan, Shri
Mantri, Shri D.D.
Marandi, Shri
Maruthiah, Shri
Mathur, Shri Harish Chandra
Mehdi, Shri S.A.
Mehrotra, Shri Braj Bihari
Mehta, Shri J.R.
Mehta, Shri Jashvant
Menon, Shri Krishna
Menon, Shri Govinda
Minimata, Shrimati
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Misra, Shri Mahesh Dutta
Misra, Shri Shyam Dhar
Mohanty, Shri Gokulananda
Morarka, Shri
More, Shri K.L.
Munzni, Shri David
Murthi, Shri B.S.
Murti, Shri M.S.
Muthiah, Shri
Naik, Shri D.J.
Naik, Shri Maheswar
Nayar, Dr. Sushila
Nigam, Shrimati Savitri
Niranjan Lal, Shri
Oza, Shri
Paliwal, Shri
Pande, Shri K.N.
Pandey, Shri R.S.
Pandey, Shri Vishwa Nath
Pant, Shri K.C.
Parashar, Shri
Patel, Shri Chhotubhai
Patel, Shri N.N.
Patil, Shri D.S.
Patil, Shri M.B.
Patil, Shri T.A.
Pattabhi Raman, Shri C.R.
Prabhakar, Shri Naval
Pratap Singh, Shri
Raghunath Singh, Shri
Rai, Shrimati Sahodra Bai
Raj Bahadur, Shri
Rajdeo Singh, Shri
Raju, Shri D.B.
Ram, Shri T.
Ram Swarup, Shri
Ramdhani Das, Shri
Rane, Shri
Ranga Rao, Shri
Ranjit Singh, Shri
Rao, Shri Jaganatha
Rao, Dr. K.L.
Rao, Shri Muthyal
Rao, Shri Ramapathi
Rao, Shri Thirumala
Raut, Shri Bhola
Ray, Shrimati Renuka
Reddi, Dr. B. Gopala
Reddiar, Shri
Reddy, Shrimati Yashoda
Saha, Dr. S.K.
Sahu, Shri Rameshwar
Saigal, Shri A.S.
Samnani, Shri
Saraf, Shri Sham Lal
Satyabhama Devi, Shrimati
Scindia, Shrimati Vijaya Raje
Sen, Shri P.G.
Shah, Shri Manabendra
Shah, Shri Manubhai
Shah, Shrimati Jayaben
Shakuntala Devi, Shrimati
Sham Nath, Shri
Shankaraiya, Shri
Sharma, Shri D.C.
Sharma, Shri K.C.
Shashi Ranjan, Shri
Shastri, Shri Ramanand
Sheo Narain, Shri
Shinde, Shri
Shree Narayan Das, Shri
Shukla, Shri Vidya Charan
Shyamkumari Devi, Shrimati
Siddananjappa, Shri
Sidhanti, Shri Jagdev Singh
Sidheshwar Prasad, Shri
Singh, Shri D.N.
Singh, Shri S.T.
Singha, Shri G.K
Sinha, Shrimati Tarkeshwari
Sinhasan Singh, Shri
Sivappraghassan, Shri Ku.
Snatak, Shri Nardeo
Sonavane, Shri
Soundaram Ramachandran, Shrimati
Soy, Shri H.C.
Subbaraman, Shri
Subramaniam, Shri C.
Subramanyam, Shri T.
Sumat Prasad, Shri
Surendra Pal Singh, Shri
Swamy, Shri M.P.
Swaran Singh, Shri
Tahir, Shri Mohammad
Thomas, Shri A.M.
Tiwary, Shri K.N.
Tivary, Shri R.S.
Tripathi, Shri Krishna Deo
Tyagi, Shri
Uikey, Shri
Upadhayaya, Shri Shiva Dutt
Varma, Shri Ravindra
Venkatasubbaiah, Shri P.
Verma, Shri Balgovind
Vidyalankar, Shri A.N.
Virbhadra Singh, Shri
Vyas, Shri Radhelal
Wadiwa, Shri
Yadab, Shri N.P.
Yadav, Shri Ram Harkh
Yadava, Shri B.P

The Minister of Railways (Shri S. K. Patil): The mechanism on my table is out of order.

Shri Satya Narayan Sinha: My vote has not been recorded.

Mr. Deputy-Speaker: They will be recorded.

The result of the division is as follows:

Ayes: 36; Noes: 235.

The motion was negatived.

Shri U. M. Trivedi: Will the Leader of the House make a statement . . .

Shri Satya Narayan Sinha: Government will make a statement at 5.30 p.m. today about what has happened outside.

श्री बृजराज सिंह : (बरेली) : जब लाशें हटा दी जायेंगी, तब करेंगे, ज़रा बाहर आकर देखिये, मालूम पड़ जायगा आटे दाल का भाव ।

15.15 hrs.

STATUTORY RESOLUTION *RE*: PROCLAMATION IN RELATION TO STATE OF KERALA

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): On behalf of Shri Nanda, I beg to move:

> "That this House approves the continuance in force of the Proclamation dated 24th March, 1965, in relation to the State of Kerala, issued under article 356 of the Constitution by the Vice-President, of India, discharging the functions of the President, for a further period of six months with effect from November 11, 1966.".

श्री बागड़ी (हिसार) : आज की गोली के बारे में बयान दे रहे हैं, हाथी साहब ?

श्री हाथी : साढ़े पांच बजे ।

I would not like to recapitulate the circumstances under which the Proclamation was issued by the Vice-President discharging the functions of the President. The circumstances are well-known to this House. Nor shall I deal with the subsequent resolutions passed by the House approving the continuance of the Proclamation from time to time.

The continuance of this Proclamation was approved by the Lok Sabha on the 9th May, 1966 and its term expired from the 11th November, 1966. Last time when this House approved the continuance of the Proclamation issued by the President in regard to the State of Kerala, the circumstances and the reasons leading to the issue of the Proclamation were exhaustively dealt with and debated upon by this House. It was then thought that the general elections would be held some time in February, and even if the Proclamation was not continued, elections would have to be held some time in November or December after the monsoon. But it would not have been advisable from all points of view to have elections in December, when the general elections were to be held in February. It would mean expenditure to the people, to the candidates and to Government and it would also mean waste of energy. On these grounds, the Government of India have decided that the Proclamation should be extended for a further period of six months and this House approved of this. At present the position is not only the same, but somewhat more so, though a bit different from what it was last year in the sense that if the elections were to be held, it would take about two to three months, and the earliest that we could do would be to hold the elections in January, while the general elections would be held in February. I am sure all the Members would agree that it would not be expedient, advisable and